I want to say again. (Interruptions). Peace is prevailing in Tamil Nadu because of the DMK Government. (Interruptions). The IPKF Commander Kalkat has himself agreed that they have killed more than 1000 Tamils.

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SHRIMATI JAYANTHI NAT-ARAJAN (Tamil Nadu): Madam, he says Tamils are protected. But Tamils were not allowed to land in Tamil Nadu. (Interruptions).

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): They were quislings. (Interruptions). I want to register that peace has prevailed in Ceylon. Peace has prevailed in Ceylon since the DMK Government has assumed power in Tamil Nadu. (Interruptions). Even Kalkat has actually agreed that they have killed more than 1000 Tamilians.

SHRI S.K.T. RAMACHAN-DRAN (Tamil Nadu): They say they are protecting the interests of Tamils. But they are not allowing the Tamils coming from Sri Lanka. (Interruptions).

VIDUTHALAI SHRI . S. VIRUMBI (Tamil Nadu) : Madam, Tamilians are more safe under the National Front Government at the Centre and the DMK Government. in Tamil Nadu. Since the National Front has assumed power here and since the DMK has assumed power. in Tamil Nadu, Tamilains are more safe. (Interruptions). The killings of the LTTE have been stopped now. (Interruptions). Kalkat himself has agreed that they have killed more than 1000 Tamils:

THE DEPUTY CHAIRMAN:
All of you, please sit down now.
We have had enough. Prof. C.P.
Thakur. You please speak.
(Interruptions):

SHRI S. VIDUTHALMI VIRLIMBI: Tamilians are more safe now than in Rajiv Gandhi's regime. (Interruptions). Due to the emptoise done by our leader, Dr. Kalaignar, Tamilians are: more safe in Ceylon now. (Interruptions). SHRI S.K.T. RAMACHANDRAN: These people who are saying that they are safeguarding the interests of Tamils have not allowed Tamil refugees to land in Madras. They had to go to Orissa.

SHRI S. VIDUTHALAI VIRUMBI: They are quislings. They are not Tamils. They are traitors. (Interruptions)

SHRI S.K.T. RAMACHAN-DRAN: They say they are protecting the interests of Tamilians. But what happened? They are protecting those who killed Sri Sabarathnam and 300 other Tamilians? (Interruptions).

SHRI S. VIDUTHALAI VIRUMBI: Tamilians are more safe in Ceylon now. (Interruptions). There won't be any place in Tamil Nadu for traitors. (Interruptions).

THE DEPUTY CHAIRMAN: Enough, enough. Please sit down.

SHRI SUBRAMANIAN SWAMY: Rameswaram has nothing to do with Sri Lanka. (Interruptions).

THE DEPUTY CHAIRMAN: fifteen minutes is enough. Now take your seats. Prof. C.P. Thakur.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—(Contd.)

PROF. CHANDRESH. P. THAKUR (Bihar): Madam, resuming our discussion on the President's Address, I rise to further respond to the Motion of Thanks to the President for his kind Address to the Joint Session of the Houses of Parliament.

While I do sincerely thank the President for going through this exercise of addressing the Joint Session of Parliament. On a closer scrutiny, when we go through the contains of the President's Address, I am left with a feeling of uncasiness. Actually it has been stated that the Assembly election results have reaffirmed the November 1919 vertilet. It is certainly a fact. But this raises concern on serveral

[Pro. Chandresh P. Thakut] counts. First, the minority character of the Central Government has been further reaffirmed because in the Assembly pools, it has not been able to extend its political base in terms of geographical spread as well as share of popular votes and to that extent, we should look forward to the continuing political insecurity of this Government as years pass or days and weeks pass.

Madam, a more disturbing feature is that the fragmented locit of political power of this country has been given a second round of popular support. A Government which is strong in terms of locus of power can deliver the expectations of the popular vote. We expected that at least in the second round the political pattern of voting will clarify the direction in which Indian polity is moving. But it is very disappointing that even after four decades of practising party-based Parliamentary system, we have discovered that the political picture in terms of popular support is confused. I think, a third aspect which has emerged is much more disturbing. We have had the proud record of running political system based on sound secularism as well as on the basis of ideological divisions. After what have seen in the national elections in November, 1989 and Asse mbly elections in Februry, 1990, we feel very much uncomfortable. The erosion of secular base is very disturbing. You can see what is happening. Immediately after the last Parliamentary elections, we saw the victory parade in Jaipur and immediately after the Assembly elections, we find that different parts of the country are aflame with communal tension. We know the story—what happening in Jamshedpur; what is happening in Nawada; what is happening in Begusarai and only the other day, what we have seen in Nizamuddin right in Delhi. Does it not show that as a result of the emergence of certain powerful.

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fundamentalist forces, anti-social elements have got encouragement and there is political pressure on the law and order machinery to give a kind of supporting hand, if not supporting hand, at least ignore those elements when they are out in the streets to creat problems for the innocent population. The country was very proud that in the international Comity of Nations, it was respected for its sound secularism but today we are on the cross-roads of political scene in India. What we are beginning to see is the emergence and consolidation of two fundamentalist forces. One is religious fundamentalism and the other is regional and linguistic fundamentalism. Both have taken very heavy tall of the fabric of this society and political system. We do hope that in the years to come, a more polarised political scene will emerge and a more decisive political alternative too out of the contending opposition groups will emerge on the national scene.

Now if you look at the ideologioal scene, there are three parties which are behind the Government. The leftist ideologically persuaded parties are on the cross-roads of history. They have still to grapple with the changes in the international scenes so far as the Leftist ideologies are concerned. We do not know how the Indian counterparts of the Left political parties are going to rise to the occasion and revise their own way of looking at things on the political and econonic scene. So far as the other support group is concerned, the BJP has a political programme to come to power or to come near to power. It has also a programme which is trying to promote the hegemony of a dominant community here. But if we go through the election manifesto or the election programme, we do not find a sound, coherent policy for nation building so far as social and soonomic programmes are gongerned.

When we come to the Dal Party, which is in the Government with the support of other parties, we find that it is a prisoner of indecision. The Government, as it is, has the support from two dominant parties, one, which is ideologically confused today, and the other which does not have any social or economic content in its programme. It is not in a position to forge ahead in terms of governance of this country with a concrete agenda which can generate credibility so far as the people of this country are concerned. So, we are in for disturbing days, and we are in for agonising days and we should look forward to the Government settling down and coming out with sincerity. Now, a reference has been made to the 100 days of the Government. Let us go on record: It is a situa-tion where we should characterise that these hundred days are days of non-governance or these hundred days of this Government must be termed as non-days! But I must now concede that it should be given credit for surviving for a hundred days and probably for near survival · in the next hundred days too. What has been happening during the last three days we all know and we are not sure whether this Government · will continue or it will collapse. I do not know what the terms of settlement between Mr. Ajit Singh and Tauji are. But, for how many days or how many months or how many spells of hundred days this Government has been given the lease of life we will have to discover.

The second point that I would concede is that this Government, particularly the Prime Minister, has shown some ingenuity for image management. Day in and day out, their systematic campaigns in the media or the selective statements made in this part of the country or that part of the country, have not been able to create an image which

is hardly real or backed by concrete results. It is the gullibility of the masses which is being taken advantage of and we hope that this will not continue and some day the people will discover it and that day is not too for off.

The third point that I would like to concede is that this Government has shown its ingenuity for proliferating committees and action plans and panels. I think, on the last count. fifteen such committees have been constituted and I do not know how many more are in the pipeline. Madam, as a student, I had the advantage of hearing Dr. John Mathai when I was at the Delhi School of Economics. He stated "As a young man, you should understand the system." and he perliamentary added: "If a question is asked as to what the response of the Government to a particular issue is and the Minister rises and says, 'It is engaging the attention of the Government.', then the House should understand that the file is missing. But, if the answer of the Minister is that it is engaging the active attention, then one should know that vigorous efforts are being made to locate the file. But if the answer of the Minister is that a committee has been formed, then the House must understand that the matter has been forgotten by this Government!".Madam on the last count, fifteen such committees or panels have been formed. So, the Government has given the message that the issues, have been forgotten and it has been consigned to the dustbin of committees. only hope that the Government will retrieve the situation out of the committees and panels and that it will come to concrete action within programme. a time-bound

Let us come to the dominant content of the populist plans of this Government. Three such plans are very well known. One is the promise to waive the loans so far as the rural [Prof. Chandresh P. Thakur]
population is concerned. The second
is the enshrinement of the right
to work as a Fundamental Right.
The third is the decisive rural orientation in the net investment programme of the Government to the
extent of fifty per cent.

Now, let us look at them. Apart from the intentions and declarartions, has there been a close scrutiny of the feasibility of these promises and, if there has been, why is not any concrete action plan forthcoming and why is the matter being referred to one agency or the other? So far as the waiver is concerned, the Finance Minister said that once and for all he would like to do some thing concrete. Of course, this evening, when we will have the Budget I hope something will emerge. But, so far, it has been only promises and promises alone all the way. only thing that is being asked is whether it is going to be Rs. 13,000 crores or more as the actual figure is swinging between Rs. 13,000 crores at the maximum and Rs. 2,000 crores on the lowest side. Nobody knows what the correct picture is. But a more critical question in this regard is in the final analysis who is going to pay this amount. Is it the tax-payer? Is it the consumer? Or is it the depositors in the banks or is it the banking institutions themselves? The tax-payers will not be able to sustain additional burden to the extent of Rs. 13,000 crores if the Government wants to buy popular support and tax it too. So far as the consumers are concerned, the prices are already going up and if this is going to influence the prices of commodities and services; it is going to be a hard development, an unacceptable development. The banking institutions have not been known in terms of rate of profit to have done very well and you will only be going to create more problems for the busies by imposing additional burth: Then the faith of the community in the

financial prudence of the banking institutions will be eroded and it will be a very serious threat to the credibility of our financial scene in the international community.

So far as the right to work is concerned, it has been said that it will be enshrined in the Fundamental Rights. Is it going to be a token or is it going to be followed through and what are the implications if the right to work is incorporated as one of the Fundamental Rights? Is it going to be justiciable in terms justiciable, of employment, in terms of concrete relief? Is it going to assure concrete relief to those who are looking forward to gainful employment? There are two ways of looking at it. Are they going to get a job when they need? If not a job are they going to get unemployment compensation? What will be the amount of unemployment compensation? Suppose a doctor is unemployed, an engineer is unemployed and an unskilled labourer is unemployed. What will be the rate of compensation of each of them? Will the doctor to the engineer be rewarded in terms of unemployment compensation at the rate of the lowest employable unskilled labour? Or will there be differential rates reflecting the capital investment made behind these job-seekers? concrete proposals are given, en-shrining the right to work as a Fundamental Right will amount to two things: deceiving the people that we have given you what has been promised, and on the other side, making a mockery of the Fundamental Rights which we are not able to follow through in terms concrete results like sesset gainful employment of fair compen-sation for the period you are unemployed.

Their a question has been raised about rural orientation. We respect

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this consideration that this Government is going to promote rural development and as a measure in support of that it is promising that 50% of the net investment will be in the rural sector. But surprisingly the reality is that already 50% is being done. So what is new about it? What is additional about it? The only additional thing I can see going through the newspapers is that the Planning Commission and the Finance Ministry are trying to go through the rigmarole of defining and redefining which items of investment are considered rural investment and which are not. Is it going to be a repacking of the existing portfolio of programmes or is it going to be net additional investment arising out of the stepped up total investment of the Government during the current Five Year Plan period?

You must have observed that this Government is great in terms of planned, systematic, insinuations so far as members of the previous Government are concerned, and it has shown a tremendous capability and a high level of productivity in making insinuations. But Let us go into the promises, the promises on Punjab. numely, to be fair to the Government, when the Prime Minister made a visit and tried to establish contact with people of Punjab, particularly the community which has been having a lot of concern with regard to whatever had happened in the State. But where are we today? Where is this Government today? After the initial confidence-building exercise and image-building exercise, what has been the conaction? The elements in-Punjab with whom the Government is captible in sentitioning contact and senting their support, where are support. What is their stand today? In: What way use you trying to take their delp for concrete progress which will result in the emergence of democratic

process in Punjah, which will result in a situation where killings will be stopped, which will result in a situation where economic and social activity will be brought back to the normal pace and people will have a respectable and secure existence? Now, what we are finding is that there is an exodus of people from Punjab. Why are they running away? Is it because they are coming to provide personal support to the Prime Minister? Or is it scared? because they are what has been done to reduce the degree of scare? What has been done to increase or extend the degree and the quality of protection to the people who feel they are insecure—and in fact, it is not a question of feeling—who being killed day in and day out, whether they are targe to or innocent victims of indiscriminate killing?

Madam, J&K is another field. The credit goes to the Leader of the opposition today, the former Prime Minister, for having taken the initiative of the kind forced the Government to respond concretely. It was at his instance that the President initiated discussions. It was at his instance that an all party meet was convened and the discussions were held. as a result of that today we have the Minister for Kashmir Affairs. But again we have a confusion. The House is not sure whether the Home Minister has some jurisdiction in Kashmir or the Minister for Kashmir Affairs has some diction, whather it is a vote of no-confidence against the capability of the Home Minister to run the affairs of Jammit & Kashmir which it had led to the appointment of Minister for Kashmir Affairs. And when you go and say that the Minister for Kashnit Adhir is just a coordinator then within hours of his appointment as a Minister for Kashmir Allahrs, are you suggesting that you do not have faith in the capacity to do anything beyond simple coordination? If

[Prof. Chandresh P. Thakur] efficiency or incapability of the Home Minister leads to the appointment of the Minister for Kashmir Affairs and his role is confined to coordination, then who is in effect handling the Kashmir Affairs? Is it the Governor? Or is it the Prime Minister? Or is it the terrorists? Or is it the people from across the border? The House needs to be taken into confidence. What is the concrete plan which can really usher in an era of peace and tranquility in the Valley of Kashmir?

Madam, a promise was made about value-based politics. I do not know what is value-based politics of this Prime Minister and his colleagues. But we know that whatever their value-base, it has been tested out on the soil of Meham, what we find today is that promises have been made and if there was any quarrel it was around the fate of the Government of the Chief Minister of Haryana after the Meham election results and the final decision of the Election Commission. But if the promises lead to the continuity of that Government then it shows that they might have got a next lease of life to remain in Government. But they have certainly sacrificed values of certainly not shown any concrete evidence of carrying on value-based politics.

Madam, time and again it has been said that the Government is out to re-establish the credibility of democratic institutions, Let us take three such institutions. The one happens to be the institution of Governor. The Sarkaria Commission has taken the stand how we should perceive the position of Governor. Within days of appointment this Government decided to sack Governors. Okay. You go and sack Governors. Then there is another

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question that appointments in gubernatorial position will not be on political basis. I have great respect for the personalities who have been appointed. I have nothing personal against them. Does anyone of them or do most of them have no political contacts? Or these appointments not an evidence of political reward by the party of the forces in power today? And if it is that, then what kind of establishment of norms of democratic society is it where we make the Governors based on politically acceptable personality?

Let us come to the Election Commission the second. The first step with regard to the Election Commission was the sacking of two additional members of the three member Commission that we had. One does not know what is the legal status of this. But the fact remains: that the over-worked Election Commission was given two additional members to carry on because this country has more elections than is the normal requirement. As a result, the Election Commission was over-worked. There is a logic based on workload that the size of the Election Commission should be expanded and precisely for that reason it was a three-member Commission. Was it not a political vendetta which. led to the sacking of the two Members and reducing the size of the Election Commission by two-thirds? It appears to me by the hind sight. that you created a one-man Commission whose bona fides are questionable today. I am sorry, the Election Commission which is a sacrosanct body, but the personality who is presiding over the Election Commission is not really above-board. At least that is what its performance shows. You heard the: other day and it is a matter of record that the erstwhile Chief Minister of Bihar. Dr. Jagannath Mishra, gave: a detailed account of what had happened in Bihar, and the contribution of the Election Commission has been. Now take the case of Meham.

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itself. We had expected that there should have been repoll. In the first place, this incompetent Election Commission could not go to the site for days together. Why could it not go there? Why did it not requisition the services of all the Armed Forces to give it all kinds of covers and protection so that it could make an on-site timely visit? It delayed the decision. One can suspect political manoeuvring during the period of delay. What we find today is that the election has been countermanded rather than a repoll ordered. In fairness, the candidates who fought the last election and particularly the individuals who are suspect, who are under cloud, should have been put on the mat again in the same constituency. But he is off the hooktoday. Today, under a political compromise to which the Election Commission certainly seems to be a party, the real culprit has been left off the hook. It is up to him whatever may be his protestation, but today so far as the Election Commission is concerned, this gentleman is free not to context again from Meham and look for a fresh and a more convenient pasture. The Election Commission did not demonstrate, through its action, the kind of faith that one should look forward from this august body. Today, what is happening is that the elections have proliferated for political reasons. As a result of the incompetence of the Election Commission, we are having repoll after repoll. There was a repoll in 185 Assembly constituencies in the State of Bihar itself. I would expect the Government to come out with the statement on how many segments of Assembly and Parliament elections repoll was ordered in how many booths and what has been the cost of that on the State machinery. Does it not show that the Election Commission is incapable of conducting fair, timely and cost-efficient elections in this country? If this is the reality, then the Parliament must look at the formation, the composition size, and

the functioning of the Election Commission de novo because this institution, as a result of the inefficient, incompetent and partisan character of the current incumbent, has lost the faith of the House and lost the faith of the population. result, when we need fairer As elections tomorrow, cost-efficient elections tomorrow and time-bound elections tomorrow, we need to have a reconstituted and rejuvenated body which can be given the responsibility of overseeing the whole Drocess.

Madam, this morning you saw that day-in and day-out this Parliament is being converted into a forum of mockery. The people who are in power today were earlier on this side of the House. The way they handled the time of the House for two years in continuation showed that they were not interested in parliamentary business. They were interested in vilification campaign. They were interested in looking to the Press Gallery and getting talking points published. Whatever was published in one newspaper turned out to be the agenda from the opposition side so far as this Parliament is concerned. But today, when they have gone to the Government side, in the first place they do not take the Question Hour seriously. I have no right to comment on the choice of the Ministers. It is the prerogative of the Prime Minister. But once you have chosen your Ministers, you must ensure that they are competent to respond to the real questions. After all, the Question Hour is not an exercise in manouevring by the Government. It is not a kind of a debating society. We want to extract certain concrete replies from the Government and seek clarifications on matters of concern to the society. It is not fair to talk about individual Ministers. But, in the last few days. we have seen that Minister after Minister, the senior-most, the Deputy Prime Minister and today the Health Minis-

[Prof. Chandresh P. Thakur] ter, have treated the House in a casual manner. We have seen the way they have treated the House. I am not sure whether he is competent or not. It is not my business. If the Prime Minister has chosen them, then certainly they are competent. But the way they handle the Parliament shows a casualness, a calculated neglect for the concern of the House. Now how many times can the Chairman or the Deputy Chairman bail them out? They can bail them out to survive one Question Hour. But what about the next Question Hour? So, there must be some way to handle the Question Hour and that is one way you can strengthen to quality of parliamentary procedure.

I would like to draw the attention of the House to the deliberations in the Consultative Committee. We are members of the Consultative Committee. But it seem to me that the Government is not really as honest as it should be so far as the Consultative Committee is concerned. The deliberations of the Consultative Committee are in camera. It is not a political body. It is a multipolitical and non-partisan body. So the constitutional logic behind the Consultative Committee is to have a fairer and franker discussion. But if you look at the deliberations of the Consultative Committee—and may experience of the last three and a half years shows that—you will find that it is an extended Question Hour where you try to avoid answers and give evasive answers or if you are caught for evasive answers, then you say: "I require a separate notice". If you want Parliament to be a worthwhile forum to function, then the deliberations of Parliament must be enriched. There intist be some way of even strengthening the deliberations into some concrete programme. A peginning was made by the previous Government on parliamentary committees. Three parliamentary committees had been constituted for

Environment, for Agriculture and the third I am forgetting. I would submit that to strengthen the parliamentary system, this Government should exercise all it ingenuity and system wisdom. This committee should be given a fuller trial. There should be more subject-based committees and they should be provided professional support. There should be extended hours of discussions so that we can go into the details rather than having a filippant treatment of the subject so far as the Parliament is concerned. The total time is limited. And whatever time is there, it is divided among the parties, and within the party, there are many Members. In any case, the total number of days of Parliament sitting is not large. About Rajya Sabha, I learn from Shri Advaniji.... (Time bell rings) Madam, I have just begun.

THE DEPUTY CHARMAN: That reminds me that there is a limited time.

PROF. CHANDRESH P. THA-KUR: There is a limited time. But in the evening, with your grace, we can extend it.

Madam, I heard from Advaniji in one of the sessions of the House when he was still a Member here that increasingly the number of days that the Rajya Sabha meets has been going down. I would submit to the Government that if you want to strengthen the Parliamentary system, you would consider that the total number of active days of meeting of Rajya Sabha should be increased so that we have more time for all of us to go into the concrete Government and non-Government business.

Madam, let me come to the economic front. I will pick up only limited items. A question has been raised that the Planning Commission will be given a Constitutional backing. It is a big news. But what does it mean? Are we going to have a better more competent. Planning Commission? Are to 10.

ing to have a more professionally sound Planning Commission or it will continue to be an exercise in political reward for people of 'independent initiative' or those who are known for their political activism rather than for sound economic planning? Now, what have we seen? Even the Approach to the next Plan is not clear. The Approach Paper was presented. And through press reports I gather that the Prime Minister and the Minister of Industry said that there is a need to have targets. Here is a Planning Commission which wanted to have the next Plan without targets. Then what is that you are planning for? Is it a Planning Commission constituted for non-planning? Or, is it a plan without action? And if there is action, then there should be a target so that we know what is that we are trying to achieve or what is that we have fallen short against. Then, there is a controversy with regard to the Centrally-administered projects. Within the total development programmes, the Centrally-administered projects had a role of their own. The States do their job with whatever capability and priorities that they have, and as a result certain things which are important from the national point of view or from the point of view of the area concerned need additional attention. It is there that the Central Government reaches out actively through the programme of Centrallyadministered projects. Now there is a big controversy apparently going on between the Government, at least certain sections of the Government on the one hand and the Planning Commission on the other. The Planning Commission seems to be persuaded that in search of decentralisation, there should be no Centrallyadministered projects. We would like to know as to what is the final position of the Government? Are the Centrally-administered projects on the agenda or off the agenda? If they are not on the agenda, what is the way, what is the guarantee that the things for which the Centraffy-administered biolects were

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meant will not be neglected and those objectives will be met through concrete support? (Time bell rings)

Madam, a question has been raised with regard to the remunerative prices to the farmers. I expect that the farmers should get remunerative prices, and it should be based on cost-plus. But what exactly is the situation? The other day, we heard so far as the onion is concerned that the market price is Rs. 250 per quintal, and the Government has fixed a price of Rs. 70 per quintal. There must be some way to relate the two. The Deputy Prime Minister was not coherent and clear so far as the actual position or the rationale behind the price was concerned. We would like to think that the Prime Minister in his reply or subsequently the Government will throw more light on it. When you have cost-plus price, are the farmers going to be the beneficiaries or not?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NA THU RAM MIRDHA): If you wan I can clarify just now.

PROF. CHANDRESH P. THA KUR: You will get your time Sir.

SHRI NATHU RAM MIRDHA: If you want....

PROF. CHANDRESH P. THA-KUR: No, Sir.

SHRI NATHU RAM MIRDHA: I would clarify everything you want.

PROF. CHANDRESH P. THA-KUR: Now, if you are giving to have cost-plus price, then it has three implications. Is the additional payment going to be an additional income to the farmer?

SHRI VITHALRAO MADHAV-RAO JADHAV: He wants that it should be based ou cost of production. SHRI NATHU RAM MIRDHA: I will reply just now.

SHRI VITHALRAO MADHAV-RAO JADHAV (Maharashtra): He is talking about onions.

SHRI NATHU RAM MIRDHA: You may talk about onion or potato or any commodity. I will give the perfect information about production...

SHRI VITHALRAO MADHAV-RAO JADHAV: We are thankful to you.

SHRI NATHURAM MIRDHA: I will give whenever you want.

PROF. CHANDRESH P. THAKUR: I appreciate the informal assurance of the Minister. But he should have helped the Deputy Prime Minister while he was speaking the other day.

SHRI NATHU RAM MIRDHA: I wanted to help him, but he did not give me the opportunity.

PROF. CHANDRESH P. THAKUR: This is the problem. We are interested in the Government's stand. We are not interested in the personal credits or capabilities or incapabilities of individuals. (Time bell rings.)

THE DEPUTY CHAIRMAN: You have taken already 35 minutes.

AN HON. MEMBER: That is nothing for the professor to talk. He takes one hour in the class.

PROF. CHANDRESH P. THA-KUR: Madam, don't look at the watch.

THE DEPUTY CHAIRMAN: I. don't mind but it will be at some-be.b's expense.

PROF. CHANDRESH P. THA-KUR: When you are raising the cost, you are accepting cost plus prices, it has subsidy implications. Now, on the one side, the Government says that the cost of the Government will be reduced, and within the cost of the Government, the amount of subsidy, particularly, in the agricultural sector is sizable. Now, what kind of a situation will finally emerge? Will the total cost of subsidy or implications of the subsidy for the Government go down and in the mean time if the subsidy to the farmer is going to go up as a result of the cost plus prices then what kind of subsidy is going to be reduced. Is it the export subsidy or is it the defence cut or some other kind of subsidy which will be offset against that? Otherwise, it will be one of the desirable statements that the Government would have made, but certainly not a concrete benefit. Finally, if the cost plus pricing is there then what will be the final price for the consumer so far as the agricultural products are concerned, or for industries which are buying agricultural produce for their raw materials?

This all raises the question of feasibility of these promises and the economic cost finally coming to one section of the society or the other. And the Government must come out with a clarification.

So far as the industrial programme of this Government is concerned, we only hope that the good performance that the previous Government has shown in the industrial sector, through a policy reform, through consistency of that policy and thorough technological modernisation and vibrant support for the capital market, will not be allowed to decelerate. Otherwise, we will have some problems.

But this raises certain questions. You are reopening the Bhopal gas issue. I am not interested in the legal aspects or the benefits to the victims. But what kind of message you are transmitting to the investigating commutatly at the international level. Are the

[Prof. Chandresh P. Thaknr]

the international investors going to take the Government seriously so far as the consistency of approach is concerned? Things settled by the Supreme Court of India are reopened. Now it has its own message for the investors. Then, so far as the food processing industry is concerned, it was a source of promise for the value added gains to the farming community and added scope for gainful employment to a large number of people in the rural and semi-urban sector. Now, the whole Ministry is being dismantled, andsome concrete decisions taken to encourage investing in food processing industries with the help of certain established international companies are perhaps being sniped at from time to time from one or the other Ministries. I am not interested in one company or the other. What I am interested in, is whether the Government is going to come out with a sound policy which will encourage value added gains to agriculturists and which will usher in an era of food processing based industrial development which will provide sources of income and employment opportunity to a large number of people who are unemployed, or who are going to become a load so far as unemployment relief is concerned.

Madam, the Government has talked about the balanced of growth. Now some parts of the country are less developed than the other. But some are depressed and yet others are getting more depressed by the hour. I come from the State of Bihar. If you look at the per capita income of Bihar and the difference between the per capita income of Bihar and the per capita income of the country, as a whole, you will see that the per capita income of Bihar is the lowest although it is resource rich. But worse, the difference between the per capita income of Bihar and the national average is widening every year. I would ask the Government. It has had a rich political harvest in Bihar, the party that is in power or

the group that is in power at the Centre. If there is a quid pro quo, if there is an honest quid pro quo Bihar should get a stepped-up investment from the Central funds. In this context, I would like to know what is the infrastructure status of Bihar in terms of per capita national average. What is Bihar's share? What is the per capita availability with regard to rail and road communications, so far as Bihar is concerned? What is the per capita availability of power from the national and the regional grids? What is the per capita availability in relation to irrigation, modern irrigation, and health facilities? I would like to know whether Bihar will get its share in all these respects or not.

Madam, in this connection, I must compliment the Ministry of Human Resource Development. There is a specific Bihar Plan so far as education is concerned. The Department of Education has come out with a Bihar plan. May I suggest to the Government that in the same way other Ministries should come out with plans? The Ministry of Industry, the Ministry of Power, the Ministry of Health, the Ministry of Surface Transport, etc., should come out with specific, individual, Bihar plans for the next five years so that before the Eighth Five-Year Plan is completed, we are able to bring the infrastructural facilities in Bihar on par with the national average. Then only people in Bihar can really feel that they are being given a better deal. Madam, I am not used to uttering strong words. I am not used to making emotional statements. But I would like to raise my voice and say that the Government should see the writing on the wall. When Assam started getting on fire, the Government of India started working overtime formulating various projects and proposing various facilities for the State. We would not like Bihar to be on fire. Already, we have seen what is happening in the Iharkhand region. We know what

[Prof. Chandresh P. Thakur] has happened. It has led to the creation of a political entity. Terrorists have earned political respectability and we have today the Indian People's Front. That is why I say, the State will be on fire. If that happens, we, as a nation, are going to regret.

Madam, I charge the Government of India each Ministry of the Government of India and the officers of the different departments to prove why a particular project cannot be taken up in Bihar. What are the arguments against it? I would ask the Government of India to direct the different Ministries to come out with individual program-There is every reason why this should be done and must be done in respect of Bihar alone. Each Ministry of the Government of India should come out with specific proposals for the development of Bihar. Otherwise, the under-development of Bihar will remain a drag on the development of India. I am saying all this not because I was born and brought up in Bihar and I represent the State of Bihar. As an economist, I am convinced that this tongue-in-cheek approach to Bihar is going to play havoc with the national development.

The resource-rich State of Bihar has been neglected for long. Outside coal and steel, there has been no net additional investment in Bihar for long. In this context, I must compliment the previous Govern-ment and Shri Rajiv Gandhi, the erstwhile Prime Minister. He visited Bihar and came out with an action programme of over Rs.5,000 crores. I would like this Government to come out and place on record what were the commitments of the previous Government so far as Bihar is concerned. They should also make a further statement as to what is the action plan of this Government to implement those promises by the Government of India; not by anybody but the Prime Minister himself. If this is not done, the people of Bihar will get the impression that this Government had cheated them, had taken their votes but had turned a deaf ear so far as their needs were concerned. If this is the reality. I would like the people of Bihar to raise their voice on a non-political, non-partisan, basis, and ask the Government of India. start asking the right questions. If you want coal, come and invest in power here. If you want iron ore, come and invest here in industry, come and invest in industries based on steel. If you want agricultural products, you should develop the agricultural potential in Bihar. The Economic Advisory Council has said that agricultural development needs priority. In this context, they have also said that there is need to develop further—improve—the rain-fed agricultural potential in West Bengal, Bihar and Assam. I would like to know, what is going to be done to develop the rain-fed agricultural potential. I would like to know whether the Indian Council of Agricultural Research is going to declare a holiday in respect of all other research and invest all their resources in regard to developing the rainfed agricultural potential in the next five years. Will the Government give a guarantee on that? When the previous Prime Minister went to Bihar, North Bengal and Assam, where the floods cause repeated havoc, he made an announcement that there will be a technology mission on flood control.

THE DEPUTY CHAIRMAN: Prof. Thakur, forty-five minutes is Even your lecture is only for forty-five minutes

1.00 .PM.

PROF. CHANDRESH P. THA-KUR: Periods are of 55 minutes, but I will take another two minutes.

There was a declaration by the caretwhile Printo Minister that there-

[Prof. Chandresh P. Thakur] will be a technology mission directed towards flood, particularly for North Bihar and in general for the Ganga Basin. What is the fate of that promise? Flood is not a political issue and is a curse from the nature. Science and technology has given us a method and the wisdom to deal with it. If there is the will of the Government and the resource backup is there, perhaps people of North Bihar, West Bengal and Assam will not see those miseries again. But only to undo what the previous Government has done will not help you. If you want to do some work, try to improve upon the plans of the erstwhile Government, come out with fresh measures which can generate faith....

THE DEPUTY CHAIRMAN: But you should conclude now.

PROF. CHANDRESH P. THA-KUR: Madam, in the end I would like to say three things. Firstly, what exactly is the final position of this Government so far as the share of net investment for the rural sector is concerned? Much confusion has has been created. The Government should come out with a clear picture on this.

Secondly, the Prime Minister said that the misty days area ahead. Where is a guarantee that the misty days will not be converted into cloudy days? In the last three days it appeared that almost cloud burst was going to be there. It has now survived, but will the mist be cleared and the development plans given concrete shape?

Finally, will the Government stop indulging in the exercise of image management and survival techniques and come down to the task of actual governance of this country? If not, we will have to seriously think about it. We have offered constructive cooperation

but there is a limit. So far we have been extending our support and trying to encourage them to do right things, but if they continue to remain sort of active in promises rather than follow-up action, the day of reckoning will come. If not this House, at least the people at large will give them a lesson.

The President of India is sagacious. He is a great statesman. He has had a long experience. This Government should treat him as a resource rather than a ritua of getting him to the Parliament to address a Joint Session of Houses of Parliament and making a speech. They should draw on his wisdom and experience and the hon. President should exercise his moderating influence on this Government and encourage it to come down to the right track of sound governance of this country. Thank you.

THE DEPUTY CHAIRMAN: Dr. Nagen Saikia. You have 12 minutes. Try to complete within the time-limit.

DR. NAGEN SAIKIA (Assam): Madam, I will try to keep myself within the time-limit, but if I am to take a bit more time, you may be kind enough to permit me,

THE DEPUTY CHAIRMAN: I wish my kindness worked. We have to finish within the time-limit.

DR. NAGEN SAIKIA:
Madam Deputy Chairman, I, on
my behalf and on behalf of my
party, am taking my stand to suppost the motion moved by Sari
Virendra Verma. This is the second

[Dr. Nagen Saikia]
Address of the hon. President after the installation of the National Front Government.

In his first Address on December, 1989, Rashtrapatiji upheld the outlook and the views of the Government on all major aspects and also on major problems. He pointed out categorically that "over the past few years there has been a growing erosion of norms and values in public life." At the same time, His Excellency the President of India gave indications about the future plan and programmes of the Government, including Lokpal Bill, Prasar Bharati Bill. reconsideration of the Postal Bill, etc.

In his Address in the Joint Session of the Parliament on 12th March 1990, in clear relevance with his previous Address, he is giving a clear picture of the commendable activities of the Government done with in a short period of 100 days.

I want to express my heartfelt thanks to the Rashtrapatiji for giving top priority to the Kashmir situation in his Address. Both the Houses have discussed the issue thoroghly, leaving no aspect of it untouched. I and my party fully support the stand taken by the Government to curb terrorism, to create a feeling of confidence among the people, to restore normalcy, to remove all legitimate grievances and to accelerate developmental activities in the State. It is remarkable that according to its promise, the Government has repealed the fiftyninth Amendment of the Constitution in regard to Punjab and has been taking positive measures to start the wheel of democratic political process in the State.

It is also equally remarkable that to remove all communal tension that found room to grow in connection with the Ram Janambhoomi-Babri Masjid issue, the Government has set up a committee to go into the issue and to find out an acceptable solution. I only wish that the old buildings should be preserved as ancient monuments under the laws of the land and both the Hindus and the Muslims should be given an opportunity to have their own prayer halls separately.

It is very much essential to guarantee full protection to the minorities and to maintain communal harmony. The 15-Point Programme taken for the welfare of the minorities is very much a welcome step.

During the Congress(I) regime, the Centre, by curbing the powers of the State Governments made itself more and more powerful and for this reason the dissatisfaction of the people of the States on many occasions turned to anger. This is one of the root causes of the growth of extremism amongst the youth of the country. For the growth of extremism in the country, it is the Congress (I) Government which is responsible alone. after Mrs. Indira Gandhi to power, the trampling down of all values was started. The administration and the judiciary were made committeed to the party and no scope was left there for moral values, conscience and justice. People started losing their confidence is administrative. dence in administration and judiciary. During the time of Shri Rajiv Gandhi, it dropped to zero. Corruption took place in all high places in the most sensitive deals, like Bofors and the German submarine. Not only that, even in pretty elections, crores of rupees were poured like water. The Congress(I) left no immoral stone unturned to win elections—either by money power, or by muscle power, or by both. Such misdeeds of the previous Government led the country to the bottom of the bill. On the other hand, the States were denied their powers. By enacting laws and amending the Constitution, they tried to grab all powers and make the States come to the Centre like beggars for central financial and other assistance.

In my State of Assam, they gave full opportunity to the people of Bangladesh to infiltrate, only to the votes in elections and they deliberately and methodically tried to outnumber the indigenous people. The people of the State had to fight for six long years democratically to get their demands About 900 people established. laid down their lives, either at the hands of the State machinery or at the hands of the foreigners. At last the Government had to concedé and sign an Accord, but choose to keep it in the cupboard. I want to caution that if appropriate measures are not taken implement the Accord, to repeal the most unjustified IMDT Act. to undo the misdeeds of the Congress (I) Government and to start a dialogue with the Bangladesh Government, Assam may turn to be the next Kashmir with the full help of a nearby foreign country in future. Then it will be too late. The growth of extremism in the State also must be viewed in this context.

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In my State, I have been seeing, through all the years of the previous Government, that the Government was only trying to de-prive the State and her people of all their dues. No measure was taken to control the Brahmputra. The Master Plan of the Brahmputra Board has been kept in cold storage for years. The rate of royalty for the crude oil was not revised till the coming of the new Government. Though Assam produces natural gas, the Congress (I) Government chose five places other than Assam to set up gas-cracker units. The previous Prime Min-ister made the samouncement just before the elections about setting up these cracker units in places other than Assam. It would be the responsibility of the new Government to review all these misdeeds.

Assam has been demanding a B.G. line upto Dibrugarh, a rail-cum-road bridge over the Brahmputra in the Bogibit area, effective functioning of the telecommunication system in the State, for setting up a Rail Division at Rangia, the foundation stone of which was laid by Shri Gulzari Lel Nanda in 1972. But no response could be had from the previous Government.

The National Front Government has announced the decision to set up an dil refinery at Numaligarh and to open the Ashok Paper Mills and we take these decisions to be bright starting points for all these matters. The previous Government, against the desire of the State Government, decided to set · up a Contral University at Silachar rather than at Tezpur. This decision also deserves reconsideration to ensure the people of the fulfil-ment of their demand to have a Central University on the northern bank of the Brahmaputra. All these misdeeds of the previous Government had created a feeling of deprivation on the minds of the youth.

Assam is full of resources oil, tea, timber and coal. But Assam is the most neglected and economically backward State in the country. Lakhs and lakhs of acros of land in Assam are under tea cultivation, but what is Assam gaining from these tea gardens? Even the Tea Houses are not at all willing to invest money in the State. They are only interested in squeezing out the resources there. The head offices of the tea gardens are also not in Assam, because of which the State has been losing a great portion of revenue continously and even job opportunities for the local youths. Nowadays, even for the posts of Office Assistant, the garden owners recruit people from otside the State. Therefore, I think the Government will have to take a bold policy decision regarding job opportuninities that are available from the tea gardens to be provided to the local people in Assam.

In my State, Coal India Limited also has been playing a bad game, By commissioning opencast mining Margherita it has been devastating at green wood after green wood of thoussands and thousands of acres and thereby creating ecological balance, polluting water and soil.
Repeated requests to the previous Government did not yield any result at all. Rather, stereotyped, readymade reply was always being given by the Ministry.

It is known to everybody that demand for creation of a land for the Bodoes being raised by the All-Bodo Students Union is also a creation of the Congress(I) The Government. ABSU leaders were flown to Calcutta and Delhi by ARC air Craft and were given full help to continue their violent activities. I have mentioned it on earlier occasions also that RAW the Was give training with them arms and ammunition. Even after the installation of the new Government, I am told, the RAW Chief met the previous Prime Minister for about an hour on the 1st of Janu ry 1990. I apprehend that some elements of the previous Congress (I) Government are still active within the machinery of the Government to create trouble and bring about failure of the present Government. Every sensible Member must remain cautious about it.

For all these missends of the previous Government; a sense of eggination and anger found their

natural growth. Though the Address of the honourable President is not referring to all these things, I hope there are enough hints and indications about the wrong doing previous Government and about the heavy responsibility of the present Government to set everything right.

The Address of the President is giving the highest priority to improving the management of the economy, and I hope the Government will be able to control the price rise as well as the inflation.

It is most welcoming that the Government is going to implement the policy of decentralization of Planning and Plan implementa-tion. In Assam, the AGP (Government had started it four years back. I hope this policy of the would give Government the people ample opportunities to make themselves aware of and get involved in the developmental works.

Ours is a country of agriculturists, but the poor agriculturists are not getting full justice. scheme of debt relief will help them a lot. I welcome this scheme.

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It is also equally admirable. that a decision has been taken to set up small industries and agro and rural industries. In fact, only the growth of resource-based small-scale industries which would be able to make the economic condition of the people and the State healthy.

The policy of the Government on international relationship also proves that the new Government is very much eager to and capable of making the relations and friendly. Our relations with Sri Lanka, Nepal and Bangiadesh, stand against the kistani incitement to the militants of Kasimir and Punjab, our relations with Namibia and other countries of Africa and our relations with the USSR and USA make the people feel that we are growing more and more friendly but, at the same time capable of combating any attack of any power. It is to be mentioned that our relation with China is also showing a bright ray of hope.

The Address of the President itself is a container of great hope and a historical record of the noble attitude and activities of the National Front Government.

The National Front Government is not a Government of a single party alone: it is exactly a National Government with representations and support of almost all the parties except the Congress (I) and its allies. It is needless to mention that the Congress(I) today is looked at by all sensible people of the country as the most unwanted party in the country.

SHRI MUKHTIAR SINGH MALIK (Haryana): No. (Interruptions)

DR NAGEN SAIKIA: This is my opinion.

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): That his is opinion. He is ontitled to it.

DR. NAGEN SAIKIA: I, on my own behalf and on behalf of my party, thank the honourable President for his most illuminating Address.

Thank you, Madam.

भी देव प्रसाद राय (परिचनी बंगास) बामनीय उपसमापति महोदया

🖂 जपसमापति । हिन्दी में बील रहे हैं ?

बी देने प्रसीर पान : श्रीवारी भागेण हैं बीको हिल्ली में बील लंदाकि शीमी को यह बालूब देन कि में हिल्ली के बील पाती हूं। (बेबबार्ग) संस्थे के बहर सी भापने मेरा प्रापण हिम्दी में सुना होंगा, जब यहां भी सुन लीजिये।

राष्ट्रपति महोदय के मधिभाषण पर बर्चा रही श्वन्यवाद प्रस्ताव पर है, मैं विचार इस पर ग्रपने पेश-करना चाहता हुं। उपसभापति महोदया, बचपन में जब हुमें रेल में सफर किया करते ये तो एक बड़ी खूबसूरत दवाबिकती थी। दवा बेचने बाले यह बताते घेकि कोई भी बीमारी हो, इसका इस्तेमाल करने से उसका इसाब हो जाता है। अगर किसी ने गलती से खरीद लिया और उसका इस्तेमाल कर लिया तो अच्छे मादमी भी बीमार हो जाते में। अब यह जो अभिभाषण हुआ है मैं तो एक बात जरूर कहुंगा कि इस में किसी भी हिस्से को छोड़ा नहीं गया है। इस में सब के लिए जिक है, बेरोजगारी के लिए जिक है, महिलाओं के लिए जिन्न है, पिछड़े वयौ के लिए जिक है, मध्यम वर्गों के लिए की जिक है। सब के लिए कुछ न कुछ इस में कहा बया है । जब रेल बजट सदन में पेस हुआ तो रेल बजट में भी किसी को नहीं छोड़ा यथा । डिड्ये में नैठने वालों की भी भौर डिब्बे में बैठ ने वालों, विदा देने के लिए जो घाते हैं उनकी जैव पर भी हाय डाल दिया है । बात यह नहीं है कि क्या कहा जाता है, असल बात यह है कि क्या किया जा रहा है। इसमें 100 दिन में देश किस स्थिति में पहुंच गया है, यह बाप देखियेत 100 दिन की सफलता का जिक्र राष्ट्रपति के प्रशिभाषण में किया गया है । 100 दिन की सफलता का जिक हम राष्ट्रपति के श्रमिभाषय को पढ़ते हुए देख वाए हैं लेकिन देश भी देख रहा है, जनता भी देख रही है। इस सरकार के 100 दिन बीते हैं भौर 100 दिन बाकी रह गये हैं; । 100 दिन बचे हुए हैं कश्मीर पाकिस्तान की हिस्सा बनने में । 100 दिन इस सरकार के बीते हैं भीर पंजाब के बालिस्तिनि बनने में 100 विन वर्षे हैं। 100 दिन बीते हैं क्स संस्कृत की वर्ग हुए और निस्त्वद की साब कर केरिय काने में भी 100 दिन वर्ष हुए हैं। देशें की जनती इस बात संपरिशांक है, देश की खेनेता इस बात से जिन्तित है कि देश निक्षितिक जा रही है। इनिक्क केरक में रित्रकृत विकास और संस्थाप सिंह

[श्री देव प्रसाद राय] के लोगों ने इस बिल का समर्थन किया या कि हमधर्म भौर राजनीति को भ्रलगकरेंगें। धर्म भौर राजनीति को मलग करने का बिल पास किया गया था और प्राज के दिन मुझे यह कहने में बहुत प्रफसोस होता है कि एक तरफ मंगा की तट भूमि में खुन के स्नान कै समब राजनीति के सिद्धांत को लिया जाता है बौर दूसरी तरफ सदन के अन्दरगेरूआ कपड़ा पहनाजाता है। यहां परधर्म होता है बहां पर राजनीतिक एलान हो जाता है और इसरी तरफ धर्म की बातें करने वाले राजनीति मैं दखंल डालने लगे हैं। मुझे इस बात का यफसोस है कि प्रधानमंत्री बनने के पहले एक बार प्रधानमंत्री जी ने कहा था कि अगर श्रयोध्या में शिलात्यास होता है तो मैं जा कर सत्याग्रह करूंगा । ग्राज के दिन विश्व हिन्द परिषद के प्रघ्यक्ष कहते हैं मुझे प्रधानमंत्री पर बड़ी भ्रास्या है भीर हम इस बात पर विश्वास करते हैं कि उसकी रहनुमाई में मन्दिर बनाया जाएगा ग्रौर मस्जिद को तोड़ा जाएगा और प्रधानमन्त्री चुप रह जाते हैं, कोई जिक्क नहीं करते। कोई जिक्र । ग्राज के हिंदुस्तान नहीं करता में धर्मनिरपेक्षता की परम्परा खतरे में है. श्राज के दिन हिंदुस्तान में लोकतंत्र की परम्परा खतरे में है और सबसे बड़ी बात है कि देश की इकाई, देश की ग्रखंडता खतरे में है। ग्राप लोकतन्त्र का जिक्र करते हैं. नोकतंत्र की बातें करते हैं भौर लोकतंत्र की बात करते हुए जनता की राय लेकर सरकार बतायी है लेकिन झाज भी धगर बार्ये तो मेहेम में देखेंगे कि डांगी का जला हुमा धम रच वहां पड़ा हुआ है। क्शक भी बहां जायें तो देखेंगे कि सी गोलियों के निकान दीवारों पर गवाह बनकर खडे है कि सोकतंत्र की समाधि कैसे रचकर वहां बड़े हैं।

मैं एक छोटी सी कहाती प्रापकी इजाजत से कहना चाहुंगा स्थोंकि जब साइकिया बी बोख रहे थे तो हमारी सदस्या ने कहा कि बोसने का तो अधिकार है। तो मैं एक छोटी सी कहानी बताना चाहुंगा कि बर में एक परिवार में बहुत तकसीफ के बार बहुत समय लेने के बाद एक बच्चा पैदा ह्या । दुर्भाग्य मह रहा, हादसा यह रहा कि

बहु बच्चा पैदा हुना तो बोहा न्रपंग निकला । इससे बाप बड़ाँ रोका और रोते हुए जाकर एक ज्योतिषी के पास पहुंचा । लेकिन ज्योतिषी सुनकर कहता है कि तुम अभी बेकार रोते हो, तुम्हारे रोने की बारी बाद में आयेगी पहले तौ इसकी वजह से देश रोयेगा फिर तुसरोधोगे। तो पहले मेहम का धत्याचार देखकर देश रोया उसके बाद बाप रोया और जब बाप रोया तो प्रधान मंत्री ने भागते हुए जाकर 'उनके आंसू पुंछवाये और उनका इस्तीफा बापस करवाया तो ग्रब देवी लाल जी फिर उप प्रधान मंत्री रह गये हैं। नेकिन मैं एक बात माज के दिन में कहना चाहता हं कि जिस तरह से लोकतंत्र को वहां पर तोड़ा गया है, खत्म किया गया है उस बात से इतना अफसोस नहीं है जितना अफसोस इस बात से है कि जिस तरह से मसले को इलेक्शन कमीशन ने हैंडिल किया है जिस तरह से उस जगह से चौटाला को भगाने का एक मौका बनाया है 'उस 'मतने को मैं इस सदन के अंदर कहना चाहता हं कि भापने पहले दो इलेक्शन किसम्बर इटबाये फिर एक को रखा भीर पिट् ठूबनाकर रखा। उनसे ग्राप राजनैतिक कायदे लुटने की कोशिश कर रहे हैं। सदन के अंदर फैसला नहीं होगा। संदंग के भंदर मगर सिद्धांत नहीं लिया जायेगा तो सदन के बाहर शोगः इसके खिलाफ महेंगे। लड़ ईपैदा हो गयी है, अगर आप अधि होकर बैठे रहेंगे तो आपको भागे जाकर काफी कीमत चुकानी पहुँगी। ग्राज के दिन देश के सामने सवाल इस बात का है कि देश को हम एक बनाकर. कैसे रखें। देशको, देश की धर्मं इता को बचाकर कैसे रखें।

सरकार में जाने के बाद आपने कहा कि विचार विमर्श करके भ्राप पंजाब संमस्या को निपटायेंचे, चर्चा करके भ्राप पंजाब की समस्या को निपटायेंगे भीर भापने जलंधर में भाल पार्टी मीटिंग कर सी । भापने 1400 उपवादियों को जेख से मुक्त कर दिया; फारिंग कर दिया। माज दिल्ली में पंजाब से हजारों विस्थापित पहुंच रहे हैं । दिल्ली में पंजाब से इजारों विस्थापित पहुंचकर कोर्ट के दरवाजे के सामने बैठे रहते हैं भीर कहते हैं, कि पंजाब की धरती पर में रहने की स्थिति महीं रही और भापने पंजाब का फैसला कर

दिया । प्रापने पंजाब के मसले का फैसला कर दिया । उस दिन जब मीटिंग की तो आपने कहा कि कांग्रेस पार्टी नहीं जाती है तो हग जल्दी निपंटायोंगे । हम कहते हैं हमें कोई लालच नहीं है कि हमें प्राल पार्टी मीटिंग में बैठने का मौका मिले । प्रगरहमको बाहर रखकर पंजाब की समस्या से निपटा जा सकता है, हमको बाहर रखकर पंजाब को संभाल सकते हैं और लोकतंत्र को वापस ला सकते हैं तो वह बात हमें मंजूर है । लेकिन ग्राप पंजाब, को हिन्दुस्तान को बनाकर रखिए । हमें उस बात से कोई ऐतराज नहीं है।

धाज के दिन में मैं कहना चाहता हूं कि भापने एक मंत्री लगाया है। धापने उस मंत्री को, जाज फर्नाडीज साहब को जम्मू भीर काश्मीर का फैसला करने की जिम्मेदारों दो है। जाज फर्नाडीज साहब काश्मीर गये थे, काश्मीर का दौरा किया लेकिन वहां का एक भादमी भी निकलकर उनसे मिलने के लिए नहीं भाया। मस्जिदों में ऐलान हुआ कि कोई भादमी भी उनसे जाकर न मिले। किसी ने भी हिम्मत नहीं की कि भाकर छनसे मिले उनसे बात करे। भाप काश्मीर की स्थिति इस जगह पर पहुंचा चुके हैं।

शाज हमारा समय पुरा हो गया है इसलिए हम और हमारे कई साथी इस सदन को छोड़कर जायेंगे। हम लोग रिटायर हो रहे हैं, हम लोग श्रवकाश से रहे हैं लेकिन हमारे साथ साथ एक और साथी जा रहे हैं या जा चुके हैं जिनके श्रवकाश लेने की कोई, जरूरत नहीं थी, जिनको यहां से जाने की कोई जरूरत नहीं थी जिन्होंने सदन के अंदर और कई दिन तक रहना था लेकिन सदन ने, सरकार ने उनको इतनो ताकत नहीं थी, इतनो सुरक्षा नहीं दी कि वे इस सदन के अंदर बैठे रहें। वे मद्दू साहब इस्तीफा देकर चले गये हैं। यह काश्मीर श्रापने बना रखा है। यह काश्मीर श्राप

ह्य थन बात करते हैं भीर सदन के साविकों को जुनते हैं दो हर बात वें इस बात को उठा देते हैं कि ब्राप क्या करके गये, भाप क्या बनाकर गये, भाप नया छोड्कर गये। जो गलतियां हमारी रहीं, हम उनको मानने के लिए तैयार हैं लेकिन मैं एक बात जरूर इस सदन के मंदर कंड्रंगा कि हम उस बात को मानने के लिए तैयार हैं लेकिन जिस दिन गील्डन टेम्पूल के सामने डी०भाई०जी० घटल के ऊपर गोली चली भीर घटल मरे वे भगर उस दिन गोल्डन टेम्पुल के मंदर पुलिस या सेना चुस जाती तो पंजाब की समस्या इतनी खराब नहीं होती भीर अगर इबिया के किडनैप होने के बाद 5 जप्रवादियों को नहीं छोड़ा जाता तो काश्मीर की हालत इतनी खराब नहीं होती ।

[उपसमाध्यक्ष (डा० जी० विजय मोहन रेंच्डी) पीठासीन हुए] हम इस बात को नहीं कहते कि घविया किडनैंपिंग किसी साजिश के साथ जुड़ी हुई है। लेकिन सरकार की मुख सवालों का जवाब देने की सदन के बंदर जिम्मे-दारी बनतो है।

में कहना चाहता हूं कि सरकार इस बात को स्पष्ट करे कि विवया कैसे किय-नैप हुई थी, किसने कियनेंग को थी, कौनसे सोग हिषयार लेकर आए थे, उन्हें कहां खेकर गये थे, किसने लोग खाया आए थे और वह देखने में कैसे थे, उसे कहां पर रखा गया था और उसके छुटकारे के बाद आज तक उसे पतकारों से क्यों नहीं मिलने दिया गया?

शाज के दिन में इन सारे सवालों का जवाब देना सरकार का फर्ज और जिम्मेदारी बनती है। मैं शाज के दिन शापके सामने कहना चाहता हूं कि इन खतरों के बारे में शगर प्राप निगाह नहीं डालेंगे, तो शाप जितनी भी शब्दी बातें इस शिमाण्य में कहें, जितनी भी शब्दी बातें शाप देश के सामने रखने की कोशिश करें, शाप देश को संभाव नहीं सकते हैं। विशे देख प्रसाद राय]

मैं भापसे एक बात और कहना चाहता हूं कि दुनियां में लो गतंत्र की खब माप देख ही रहे हैं। दुनियां में लोकतंत्र भागे बढ़ रहा है। हमारे प्रधान मंत्री चौर हमारे दल के नेता, राजीव बांधी जी नाभीविया में जो वहां की आजादी का उत्सव हो रहा है, उसमें माप लेने को जा रहे हैं। दुनियां में आज लोकतंत्र को याद्या जारी है।

नेल्सन मंडेला का स्वागत करने के लिए बंगाल में भ्राल-पार्टी कमेटी बनी है और श्रांल-पार्टी बनाते हुए मार्क्सवादी केंच्येनिस्ट पार्टी ने कहा कि इस कमेटी में हम कांग्रेस को नहीं रखेगे क्यौंकि कांग्रेस ने नेल्सन मंडेला को मुक्ति के लिए कभी ग्रावाज नहीं उठाई । मैं उन लोगों से यहाँ कहना चाहता हूं कि भगर भाषने केलकता में जलस किया ग्रीर उस वजह से नेल्सेन मेडेला का रिलीज हो गया, तो यह आपकी बहुत बड़ी गलतफहमी है। नेस्सन मंडेला अगर जैल से निकले हैं, उसके पोछे भगर किसी का योगदान है, तो हिन्द्स्तान की सरकार का सब से ज्यादा योगदान है ग्रीर उस सरकार का नेतृत्व उस समय इंदिरा गांधी में किया और राजीव गांधी जी ने किया।

प्राण प्राप बंगाल में कहते हैं, पूर्व बुरीप की हालत को देख कर प्राप बंगाल में केंद्र रहें हैं कि कुछ देशों में लेनिन की मूलि को तोड़ा गया, तो किसी सदस्य ने बेलिल में कहा कि बंगाल में किसी को हिम्मत नहीं होगी कि वह लेनिन की मूलि को तोड़े। तो में मंग्क्र-बादी कम्युनिस्ट पार्टी के सदस्यों से कहना बाहता हूं कि बंगाल में लेनिन की मूलि की तोड़ने की जरूरते महीं बड़ेगी, लेनिन बुद इतना परेशीन है कि वह भागेंं के के चक्कर में है कि जब कभी उसे मौका मिलगा, ती बहु खुद ही स्टेब्यू से मॉर्क कर बंगा जाएगों । बहा कर मानस्वारी

कर पता जाएगों। वहां पर मानसेवादी की तेना समिति ही पता है। में एक विन्ती उनसे श्रीफि मान्यी से करनी पाहता है कि पार्ज बीठ पीठ सिंह प्रधान मेंद्री कहे दे कि प्रज्य सिंह के मामले में धगर कोई श्रीक किसी कै

विरोधियों को जांच विल में है जो है विरोधियों को जान करने की चुनोही है, विरोधियों को जान करने का अधिकार दें। में इतनी ही विनदो करना चाहुता हूं प्रधान मंत्रीकी से। मैं प्रधान मंत्रीजी से और कोई सदाह नहीं पूछना चाहता हूं। मैं जानता हूं कि वे नैतिकता के आधार पर चलते हैं। मोरारका जी जब भाषण कर रहे थे; तो चार-बार कह रहे थे कि कांग्रेसियों ने 84 में क्या कहा, 83 में भीर 82 में क्या कहा ? मुझे इजाजत दी जाए तो में भी कहना चाहता हूं कि 84 ग्रीर 85 में राजा साहब ने क्या कहा? महोदय, हम एक नारा देते हैं, "जब तक सूरज चांद रहेगा, इंदिरा तेरा नाम रहेगा।" मगर राजा साहब ने हमें सिखलाया था कि इस नारे को घुमाकर कहना चाहिए, "जब तक इंदिरा जी का नाम रहेगा, तब तक सूरज चांद रहेगा।" हम राजीव जी की नेता कहते हैं। हमारी जैब में जो कलम है उस में भी राजीय जी की तस्वीर लगी हुई है। लेकिन राजा साहब ने हमें सिखलाया या कि राजीव जी सिर्फ एक नेता नहीं भगवान श्रीकृष्ण की तरह हैं। उन्हेंनि हमें इस बात को सिखाया था। महीदय, एक बार भीरगजैब ने कहा था कि हम मक्का जाना चाहते हैं। मगर ससनद में बैठ नए थे। राजा साहब ने नहा या कि हम तियासत छोड़ना चाहते हैं क्रीर वे प्रधान मंत्री चन गए।

महोदय, भाज उत्तर भारत में एक बात की बड़ी चर्चा हो रही है। मैं भाषकी इजाजा के हर कहना चाहता हु। बुरा न मानिए क्योंकि हम जिस मात से आते हैं वहां जात-पांत क्य जिस मही होता। मैं ने तो दिल्ली में भाकर यह चुना। सेकिन उत्तर भारत में भाज एक बात का जिस होता है कि कही साम के बाद कोई अकुर बिल्ली में राज कह खुद कोई अकुर बिल्ली में राज कह खुद कोई अकुर बिल्ली में राज कह खुद हों पृथ्वी राज करने बैठा है। भगर ठाकुर दिल्ली में राज करने बैठा है। भगर ठाकुर राज करे तो उसमें हमें कोई ऐतराज नहीं है। कीई भी राज करने, सिक्त की एक बात की सिका है, बह यह है कि क्योंरीज चीहान ग्रीर जयचंद लड़ाई लड़ते रहें ग्रीर मोहम्मद गौरी ग्राकर भारत को सूट कर से गया था। देवी लाल ग्रीर बी०पी० सिंह लड़ते हुए पाकिस्तान का भाग न बना दें। जम्मू-काश्मीर ग्रीर पंजाब को लूटकर न ले जाए। मैं यही बात कहना चाहता हूं।

महोदय, हम देख रहें हैं ग्रीर देश भी देख रहा है। हम हर स्थिति ग्रीर हर पहलू से देख रहें हैं ग्रीर ग्रंत में भग्नाहम लिकन की एक बात को याद करते हुए कहना चाहता हूं,

मैं भागके सामने इतना ही कहना चाहता हूं कि भागने चुनाव के पहले कहा था कि भनाज के भाव को भाग घटायेंगे। अब नाथू राम मिर्वा जी यहां पर बैठे हुए हैं, कई बातें जब प्रोफ़िसर साहब बोल रहें थे, तो उन्होंने कहा था कि हम परिसंख्या लेकर साबत कर सकते हैं कि किस चीज के भाव कहां पर पहुंचे हुए हैं। परिसंख्या से लोग मतलब नहीं रखते हैं। लोग इस चीज से मतलब रखते हैं कि चीज खरीदने के लिए पैसे कितने चुकाने पड़ते हैं। भाजकल चाय के भाव कहां पहुंचे हुए हैं, चीनी का भाव किस जगह पहुंचे हुए हैं, चीनी का भाव किस जगह पर पहुंची हुई है।

सरकार इन्हीं बातों को देखकर दीवार पर केखन को पढ़ने की कोशिश करे। मैं सरकार को यही देतावनी देना चाहता हूं, और आपके सामने यह भी कहना चाहता हूं कि हमने इस सरकार को पतकारों को आजाद करने का और फी मीडिया का जिन्न करते हुए सुना, इनैक-ट्रानिक को फी किया जा रहा है, इनैक-ट्रानिक मीडिया को फी करने का जिन्न हो रहा है।

एक दिन हमने इस सदन में डेफ़ेमेशन बिल का जिक किया था, तो पत्नकार लोगों ने थोड़ी नाराजगी जाहिर की बी ग्रीर हमने उस बिल की वापिस ले लिया था। सदन के घंदर गैलरी में बैठने का पत्नकारों ने उस दिन बैचनी महसुस की थी और भाज के दिन पत्नकार बूंडता फ़िरता है कि दिल्ली में किस समय चौटाला पहूंचता है और हरियाणा भवन के सामने और जिस जगह मिल जाएं। तो उनको वहां पकड़ लेते हैं और सवाल पूछते हैं कि पत्नकारों की इतनी पिटाई, पत्नकारों पर इतना मत्याचार महम में किस तरह हुआ और कैसे हुआ ?

माज जब भाप पत्नकारों को उसकी भाजादी देने की बात करते हैं, तो उस समय भापकी चलाई हुई सरकार किस तरह से उनके साथ सुलूक करती है, इस बात को भी देख कर भापको भर्म भानी चाहिए।

मैं भापके सामने भाज केवल इतना कहना चाहता हूं कि हमः यें प्रधान मंत्री नैतिकता के भाषार पर चलना चाहते हैं, वी अपि सिंह जी नैतिकता के भाषार पर चलना चाहता है, हर बात पर नैतिकता का जिक्र करते हैं। मुझे इस बात की याद है कि जब वह विक्त मंत्री थे,। उस समय किसी ने दहैया दूस्ट का लोक सभा में जिक्र किया था और उन्होंने खड़े होकर उस दिन कहा था कि भनर किसी को कोई शक है कि कहीं कोई घपजा हुआ है, तो विरोधियों को हम इजाजत देते हैं कि वह जांच कर में।

You can deceive a man for a day; you can deceive some people for some time; you cannot deceive all the people for all the time. Thank you.

SARDAR JAGJIT SINGH AURORA (Punjab): Mr. Vice-Chairman, I rise to convey my deep gratitude to the President for the
Address which he has been pleased
to deliver to both the Houses of
Parliament on the 12th March 1990.
The Address includes some of the
initiatives and achievements which
the present Government has already
fulfilled in a short space of 100 days
that the Government has been in
existence. I wish to commend this

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[Sardar Jagjit Singh Aurora] performance of today and hope that this present momentum will continue. Most of the new proposals made in the Address are laudable and overdue to correct and clean the mass created by the last Congress Government. It is no mean task. The Government deserves our full support to achieve the set objectives. I am glad that the Government is creating an atmosphere altogether different from what existed in the last administration. As opposed to adopting a confrontational attitude towards the Opposition, every effort is being made to solve national problems by national consensus.

Quite rightly, the present Government has given the highest priority to the solution of the Punjab problem. There is no doubt that due to deliverate mishandling and manipulation by the last Government, this problem has become more complicated and more intractable. Violence has become endemic in Punjab and to bring back normalcy is a Herculean task. I can well imagine and I appreciate the Government's sincere intention to solve this problem by consensus. You cannot wish away certain factors which now exist on the ground in Punjab. Apart from a very small minority of people who are committed to the achievement of Khalistan and who are getting substantial help from across the border, there are many more who are fishing in troubled waters. Smugglers, gun-runners, drug traffickers dacoits and anti-social elements and even some of the unemployed youth are mixed up in this violence. Then we have the vigilante group, at one time raised by the old Punjab Administration who, though officially disbanded, have not been disarmed and are indulging in loot, extortion and killing with abandon.

It is often asked why the Sikh leaders do not condemn this vio-lence and killing of the innocent. One reason is that the Government up to date has not shown the ability

to provide protection to those who can speak up. The second point is, mere public condemnation achieves nothing except to make the person a marked target. Thirdly, if given a chance to be in power, there are people who feel that they would be in a better position to fight terrorism than expose themselves now without being able to look after their how security.

I would like to remind the Government that during the election it had promised the people of Punjab that due electoral processes will be started to bring about an elected Government. I can also say with some confidence that the vote in Punjab during the last Parliamentary election was a vote for peace. Having suffered untold repression and harassment, under the last Government and being disilusioned with the old Akali leadership, the people in Punjab and specially the villagers decided to give the youngsters a chance. This plus the sympathy gave the Akali Dal (Mann) group an unexpected success. But the results are being quite incorrectly and even deliberately interpreted as under the threat of a gun. Most of us have not taken the trouble to analyse the voting pattern and look. at the statistics in this election. Apart from Simranjit Singh Mann no one else got massive popularity in this election. All others got 50 per cent or less of the votes cast. Also out of nearly 90 lakh vote that were east in Punjab, only 28 lakh votes went to the Mann group. Are you going to ignore the majority who cast votes against the Akali Dal (Mann) group? If the fear complex was the main reason, so many people, i.e. 65 per cent of the total voters, would not have cast their votes. Let me mention one other point. The Sikh community has lost its faith in the Congress (I) Government which has been in power continuously since Independence, almost continuously. It had high hopes in the present Government. If due electoral process is not started and

the President's Rule is extended, their hopes will be belied and their faith will turn into disappointment and despondency. This will create further alienation in the whole community. Let us face it.

The Sikhs in Punjab are suffering more casualties and are subjected to extortions as much as other communities. State repression has resulted in police excesses and greater sufferings. More of the same medicine is not going to cure the malady. I know that the committed secessionists and those playing into the hands of Pakistan will do their utmost when the elections are announced. If the present Government backs out of elections under the threat of violence, it would have failed to keep faith with the Punjabis and will further the cause of the secessionists. That would greater calamity and misfortune, not only for Punjab but also for the whole country. I appeal to the Government and to this House to give Punjab a chance to be treated at par with the rest of the country. Prolonged President's Rule is not the panacea.

I would like to congratulate the Government for reviving the National Integration Council to strengthen secularism. May I inform the Government that, since 1984, the Sikhs all over the country have been treated as suspects. One thought that it was not so. But, in many of the States, licensed arms belonging to the Sikhs have been confiscated or called back by the police. One thought that it was only temporary. But, after so many years even, they have not been returned. This is invidious and unfair, I would request the present Government to issue orders to all the States to the effect that these arms should be returned to the licensees. Similarly, requests for the issue of new licences should also be delalt with on an equitable basis.

One other point which is of significance is that after 1984, many. Sikhs were booked on flimsy charges or trumped up charges by the police; not only in Punjab, but also all over India. Afterwards, the cases against these people have not been processed with any speed whatsoever. As a result, there are a number of people who are still living under apprehension, not knowing what will happen to them when the cases are started. Similarly, there are a certain number of people who were arrested under TADA in places as far away as Gujarat, Bihar and Uttar Pradesh and even in Haryana, outside Punjab. These people are languishing in jails. But their cases have not been processed as yet and there is nobody to ensure that something is done about them. I request the Central Government again to issue instructions to the effect that these cases should be reviewed and unless there are definitely strong cases, all minor cases and other flimsy cases must be withdrawn. Otherwise, these people will continue to languish in jails for years to come.

I would like to compliment the Government for providing quick and adequate relief to the victims of riots in Bhagalpur and enhancing the monetary payment to the widows of 1984 killings in Delhi and elsewhere to Rs. 1,000/- per month.

On the subject of one-rank-onepension I would request the Government to decide the issue expeditiously. All good intentions are of no value unless we quickly put them into practice.

One other point I would like to mention and that is about the functioning of the Governmental machinery. In the last five or ten years this machinery has not been action-oriented, it has been lethargie and only those who have influence could get things done. There is no doubt that in this Address the Government has mentioned many

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[Sardar Jagjit Singh Aurora] things that they want to do, that they want to do them as expeditiously as possible. I do not doubt the Government's sincerity. In fact, I very much commend it but the fact remains that in the last three months from what I have seen, the Governmental machinery itself has not been geared up to get things done expeditiously. Therefore, there is a crying need that steps should also be taken to streamline the Governmental machinery to produce new systems so that the ordinary person can hope to get justice, can hope that his request is acceded to or rejected without any loss of time. Without it, the Government's good intentions and their efforts to provide a breath of fresh air, a new atmosphere, to this country will be of no avail.

Sir, I end up by supporting the Motion and I hope that this Government will have a very successful tenure and we will end up by living in a much better run country.

डुमारी धालिया (उत्तर प्रदेश): माननीय उपसभाडयक्ष जी, भ्रापने मुझे राष्ट्रपति जी के प्रभिभाषण पर बोलने का मौका दिया, इसका मैं बहुत-बहुत शुक्रिया सदा करती हूं,। मगर इसके साथ ही मुझे इस बात का बेहद दुख है कि राष्ट्रीय मोर्चे की सरकार के खेये से **प्रातंकदाद भौर भलगाववाद को बढ़ावा** मिला है जिससे देश के लिए खतरा पैदा हो गया है। पंजाब और काश्मीर के मोजूदा हालात इसके उदाहरण हैं।

मान्यवर, दूसरी बात मुझे अफ़शोस के साथ यह कहनी पड़ रही है कि राष्ट्रीय मोर्चे की सरकार ने यह दावा किया था कि हुम ग्रसल्लियत की हिफ़ाजत करेंगे लेकिन सरकार उनकी हिफ़ाजत करने के बजाय, रखा करने के बजाय, भक्षक बनी हुई है। मुद्ध बेहद प्रफ़सोध है कि इस सरकार ने इस तरह से झुठे वायदे करके जनता को गुमराह किया है और उनकी हिफ़ानत नहीं की तथा उन्हें कोई भी सुरक्षा प्रदान नहीं की है।

एक बात मुझे राष्ट्रीय मोर्चे की सरकार से यह कहनी है कि इन्होंने चुनावों के दौरान यह वादा किया था कि हमारी सरकार जब प्राएगी तो हम जनता की भ्राकाक्षाओं को पूरा करेंगे, जो चीज वह चाहती थी कि मूल्यों में बृद्धि न हो लेकिन मत्यों में इस सरकार[े] के आने के बाद तेजी से वृद्धि हुई है। जो रोजमरी के इस्तेमाल की चीजें थीं जसे नमक, ण्वतर, मिट्टी का तेल-उनके दामों में भी भारी वृद्धि हुई है, इसका मुझे दु:ख है। मुझ बहुन अफ़सास के साथ कहना पड़ता है कि राष्ट्रीय मोर्चा सरकार अपने वायदे के खिलाफ़ बराब^र मुस्तकिल काम करती जारही है।

महोदय, तीसरी बात मैं यह कहन। चःहती हूं कि राष्ट्रीय मोर्चे की सरकार के ग्रंदर बदले की भावना है। ग्रभी हमारे उत्तर प्रदेश में जहां पर्यादरण पुरस्कार जो इंदिरा गांधी के नाम से पुरस्कार था, जिस नेता स्वर्गीय इंदिरा गांधी ने इस देश की एकता और श्रखंडता के लिए अपनी जान की कुरवानी दे दी, उस पुरस्कार का नाम बदले की भावना से राष्ट्रीय मोर्चे की सरकार ने बदलकर गवनंर के॰एम० मुत्शी के नाम पर रख दिया। मुझे बहूत अफ़सोस है कि श्रीमती इंदिरा गांधी ने देश की एकता के लिए भ्रपने जिस्म का एक एक कतरा खून का दे दिया और देश में अपना नाम असर कर दिया, यह सरकार **ग्र**गर **बदले की** भावना से काम करेगी तो इस देश का क्या होगा?

मान्यवर, हमारे देश के ग्रंदर काश्मीर और पंजाब राष्ट्रीय मुद्दे बने हुए हैं। काश्मीर के अंदर जो कुछ हो रहा है वह बहुत ही खतरनाक है एक तरफ तो राष्ट्रीय मोर्ची सरकार ने कहा था कि हमारी सरकार कल्लियतों की रक्षा करेगी, दूसरी तरफ बदले की भावना से धर्काल्लयतों के जो एकसात चीफ मिनिस्ट**र** थे डा० फारुख ग्रब्दुल्ला उसको हटा दिया। तो मैं कैसे उम्मीद करूं कि यह राष्ट्रीय मोर्ची सरकार प्रकल्लियतों को सुरक्ता प्रदान करेगी ? यह तो अक्लियतों को

विलकुल भी सुरक्षा प्रदान नहीं कर रही है बल्कि उनका खून कर रही है।

महोदय, मुझे धफसोस है कि इस सरकार ने महिलाओं की तरक्की के लिए कोई ठोस कार्यक्रम नहीं दिया है जब कि राष्ट्रीय मोर्चे की सरकार ने चुनाव के बौरान यह बायदा किया था कि जब हमारी सरकार झाएगी तो महिलाओं के लिए कार्यक्रम देगी। उन्होंने इपनी ही कबिनेट में कोई भी महिला मंत्री को नहीं रखा, किसी भी महिला को प्रति-निधित्व नहीं दिया, कोई भी कैबिनेट स्तर का मंत्री महिला को नहीं बनाया।

महोदय, काश्मीर में महिलाओं के साथ लाठी चार्ज हो रहा है। यह कितनी श्वर्मनाक बात हो रही है। माननीय उप-सभाव्यक्ष जी, यह बहुत ही शर्मनाक बात है कि हमारे देश में महिलाओं के प्रति झत्याचार बढ़ रहे हैं। राष्ट्रीय मोर्चे की सरकार ने यह वायदा किया था कि हम किसानों के लिए लाभकारी काम करेंगे, लेकिन प्रभी प्रभी मेरे प्रदेश में जो पिछली सरकार ने, राजीव गांधी की सरकार ने धान का मूल्य 185 रु० विवंटल रखा था, यह राष्ट्रीय मोर्चे की सरकार वहां किसानों से 140 ६० विवंटल घान खरीद रही है। जो बड़े अफसोस की बात है। यही हालत यूरिया खाद की है। हमारी सरकार 98 रुपया प्रति बोरी यूरिया खाद किसानों को देती बी, लेकिन यह सरकार माज किसानों को 120 रुपये पर भी खाद किसानों को नहीं दे रही है। एक तरफ ये किसानों के साथ हिमायत करने की बात करते हैं लेकिन दूसरों तरफ किसानों की तरफ कोई ज्यान नहीं दे रही है।

महोदय, मैं भ्रापके माध्यम से यह भी
गुजारिश करना चाहूंगी कि बाबरी मसजिद
और राम जन्मभूमि जहां से मेरा ताल्लुक
भी है, भ्राज एक भ्रहम मुद्दा बना हुआ
है। इन्होंने जनता से वायदा किया था कि
राष्ट्रीय मोर्चा सरकार बाबरी मसजिद
और राम जन्मभूमि का हल जल्दी से
जल्दी करेगी लेकिन ये सिर्फ समितियां

ही गठित कर रहे हैं भीर लोगों को द्राश्वासन पर द्राश्वासन देते जा रहे हैं। इनकी सरकार जब से बाई है, देश में शंप्रदायिक ताकतें काफी झागे मा गई हैं और इस सरकार ने झातंकवाद के सामने घुटने टेक दिए हैं। दूसरी बात भापसे यह गुजारिश करनी है कि इस सरकार ने प्रदेश में यह वायदा किया था कि जब राष्ट्रीय मोर्चे की सरकार बनेगी तो विधवाओं को 60 रुपये से बढ़ाकर 100 रुपये हम देंगे। लेकिन अब उनके सामने मामला द्राया तो उन्होंने साफ इन्कार कर दिया। उन्होंने यह कहा कि हम विधवाओं को न देकर निराधित विद्यवाधों को 60 रुपये के बजाब 100 रुपये देंगे। इसके ग्रलावा उन्होंने युवाओं को भी यह वायदा किया या कि जब मेरी सरकार वापिस झायेगी तो मैं युवाओं को बेरोजगारी भला द्या। जब यह मामला भी शामने आया तो प्रदेश की सरकार ने साफ इन्कार कर दिया और कह दिया कि यह भामला केन्द्र सरकार में विचाराधीन नहीं है घौर न मैंने ऐसा कोई वायदा किया है। मुझे बहुत अफसोस है कि अगर सरकार का रवेया नहीं बदलता है तो इस देश की जनता को तकलीफ होगी कि बायदे हमसे कुछ किये थे भीर कर कुछ और रहे हैं।

ग्रभी-ग्रभी जो केन्द्र में निजामुद्दीन में हादसा हुआ है उससे मुझे बहुत दुख है। जो हादसा हुआ उससे बहुत से कोगों को नुकसान पहुंचा, घर जलाये गये, कई जानें गयी। इसकी तुरन्त सी बी॰आई८ हारा जांच होनी चाहिए। जिन लोगों ने ऐसे हालात पैदा किये हैं या सरकार का हिन्दू विश्व परिषद से कोई समझौता हुआ है तो वह बताये कि क्या समझौता हुआ है ? मुझे अफसोस है कि फौरन उन लोगों के खिलाफ कार्यवाही की जाये जिन्होंने निदोंच लोगों का खून किया और बहुत ही तकलीफ पहुंचायी। इन कथ्दों के साथ मैं झापका शुक्रिया ग्रदा करती हूं और बहुत शुक्र गुजार हूं।

SHRI SHABBIR AHMAD SALARIA (Jammu & Kashmir): Mr. Vice-Chairman, Sir, the address of the President which is under discussion makes many promises and also says that certain steps will be

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taken on the economic front and on the other fronts, and with regard to the condition in Punjab and Kashmir and also with regard to the appointment of Judges and establishment of certain Councils and Commissions. Apart from this, there is a long list of promises. These have been given quite charitably, and it appears that most of the Address is a pious wish which is not possible to be attained within a short span of time. However, the fact remains that with the coming of the present Government, certain steps have been taken which are definitely a departure from the past. In the first place, the radio and the television have been promised to be made autonomous which definitely will go a long way in bettering the information which the people get and will also go a long way in inspiring the confidence among the people of India with regard to the credibility of these institutions which had been tarnished in the past.

Secondly, Sir, a reference is made in paragraph 9 of the Address to bettering of the Centre-State rela-tionship and of bringing about better understanding. Sir, I fail to understand why any reference has not been made to the Sarkaria Com-Sarkaria mission. The mission had laboured a lot on the question of relationship between the States and the Centre. In fact, one which buttresses of the things the political fabric of India is federalism which is enshrined in the Constitution of India. At the time when the Constitution was framed, most of the powers were centered with the Central Government, and the States were left with little power. So, India being a big country, the States should be given more powers, and the relationship between the two should be redefined so that federalism in the real sense of the term exists. The people should not be doubted, the people's integrity and loyality to the country should not be doubted. No doubt, in the distant

past scrambles have taken place which led to the vivisection of India. But, it is not necessary that the same thing should be repeated now. With the advent of new education, with advent of the 2.00 P.M. technology and with the advent of emergence of new India, the States must be given more of powers and the Sarkaria Commission recommendations in this regard are definitely laudable and acceptable principles on which we can act. If the States in a federal country are satisfied with the powers that they enjoy, with the relationship that they have with the Centre, if they feel that they are not being outwitted, or they are not being short-circuited or they are not being governed with an iron-hand and they have a role to play, it will make for a better and stronger India. Therefore, I would say that the Address requires an amendment extent that a reference to the Sarkaria Commisson and the recommendations made by that Commission should have found a place in the Address of the President.

Referring to Punjab, no doubt it can be said that the Punjab problem has been inherited by the present Government. Who inherited what from whom, is not relevant because. what is relevant is that we should be able to have a better India, we should have a peaceful India, in which communal harmony prevails, in which progress takes place. Merely because a problem was inherited from a certain Government, does not absolve any Government from its liability and responsibility to bring about a better condition in Punjab. Killings in Punjab taking place, innocent people are being killed and it is necessary that certain steps are taken. I feel that all steps taken so far have not yielded fruit and the only thing brought about some which had change was the recent Lok Sabha elections from Punjab. And I think the earlier we hold the Assembly elections in Punjab the better. It

is true that terrorism has almost become an institution and it will take time for terrorism to go but that does not mean that on the other fronts, on the front of political activity, on the front of bringing various communities in Punjab together, on the front of removing doubts from the minds of the people about progress in Punjab, we should not continue. By doing, so, these people will get slowly but steadily tired of terrorism and those who support them will also get tired and they will see the futility of their actions and peace will prevail in Punjab. Insha Allah.

As regards the recommendations of the Gujral Committee with regard to Urdu, it is unfortunate that in India the language which was born here, it is a language which found no respect and no refuge anywhere in India except in the State of Jammu and Kashmir, where it is nobody's mother language. There it became State language and our State language is Urdu. And I do not know what considerations, what narrow considerations weighed with certain political parties propogate against Urdu. Urdu is a source of strength for Urdu enshrines the literature India. Urdu enshrines the history of India and therefore it is a very good thing that in para 8 of the Address there has been given a promise that the Gujral Comrecommendations mittee's the question of promotion of Urdu. which in fact will mean the promotion of communal harmony, promotion of the culture of India, promotion of understanding among the various sections of the society in India will be done. But I see that these promises do not point out the time within which these recommendations are likely to be acted upon. The sooner they are acted upon, the better, so that Urdu, which is the language of India, which is the language born

in India, which is known also as Rekhta, a language got by the union of various languages, inter-action of by the various means languages. Urdu lashkar. In the times of old. there used to be lashkar ip India. The armies of India which consisted of so many people coming from the south, coming from the north and east and west. When they inter-mingled, they evolved a language, which came known as Urdu. There to Therefore, congratulate the Government that they have undertaken to go ahead with the implementation of the recommendations of the Gujral Committee on Urdu.

Coming to the question regard to the appointment of judges of the Supreme Court and the High Courts and also the question of transfer of those judges, I would submit that much wrong has been done in this connection in the past. People unworthy of being chosen as Judges were appointed as such and people have been transferred for no good reasons, as a measure of a punishment, in the past. It is good that the Government proposes to set up a Commission which go into the question of appointment of judges.

In the past, people have been recommended, very good gentlemen have been recommended, by the State Governments, Their commendations were also cleared by the Supreme Court; the Chief Justice of India also agreed. But something happens in the Home Ministry or in the Law Ministry and the recommendations are scuttled. No reasons are given as to why a particular person cannot be appointed. Wholly and personal reasons are followed which only tarnishes the image of the judiciary. Therefore, earlier the Government goes ahead with fulfilling this promise in

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regard to the setting up of a Commission on the question of appointment of judges of the High Courts and the Supreme Court, the better it is for the judiciary. Judiciary is the cornerstone of democracy. It is the last rock of refuge for the people where they can go and seek redressal against executive excesses and against any injustice done to them. It is also a forum where be remedy can by States in the matter of Centre-State relations. It is the only refuge that an individual has or a State has in an independent, de-mocratic and sovereign society. Therefore, it is our duty to see that we have as High Court judges and Supreme Court Judges persons at whom no finger can be pointed. do not want to elaborate on this. People should not get the impression that the only consideration involved in the appointment of judges is political. If there such an impression that the only consideration is political or some consideration of smaller personal relationship, we will be doing injustice to the judiciary.

Coming to Kashmir. (Time-bell rings. Since you have rung the bell, I must come to my last point, namely, Kashmir. Sir, the bell is ringing in Kashmir also. In fact, it has been ringing for long. It has been said that Kashmir is a problem which has been inherited. No doubt, Kashmir is a problem which has been inherited. The problem has been created by our follies, by our wrong actions. But unfortunately, even now, we are sending wrong signals to the people of Kashmir. On the one hand, the party on whose crutches the party in power stands does not want article 370 to remain. What will the people in Kashmir think of this? Again, we say that this is not the time to take any decision on article 370 and that we will see in future. Is this the message we are going to give to the people of Kashmir?

No. On the other hand, we should reassure them that whatever position was given to the State under the Constitution of India will not be eroded, as we have been doing in the past. The people of the beleaguered State should be assured that their relationship entered into with India will be maintained. But wrong messages are being sent to them now. You send wrong messages and at the same time say that conditions will be better,

For instance, what will happen if you divide U.P. into two parts by means of some line? What will happen if you say that people from West U.P. should not go to East U.P., and vice-versa? Of course, it is hypothetical. But that will happen in such a situation? You can well imagine. Let us say, for fifty years, you divide the people of U.P. like this. This is what has happened in Kashmir. You divided the State with a ceasefire line nearly fifty years ago. All these years, people in these two parts have not been able to meet each other. They have not been able to meet their relatives. There is no visa. There is no passport. This line is neither an international line nor a ceasefire line. It is called the 'line of actual control'. For fifty years, the patience of the people has been exhausted and they have now come out. One of the main reasons for this problem is that you have divided the people. Even the Berlin Wall between East and West Germany has collapsed. In the same way, this wall which has been created on the basis of an agreement with a foreign power is is going to collapse. This has created humanitarian problems for the people of Kashmir. Therefore, the sooner you decide the matter, the better it is. Both countries swear by the Simla Agreement. Our Government says that they will act in accordance with the Simla Agreement. The Government on the other side also says the same thing. If the two Governments swear by the Simla Agreement and if there is the forum

to decide this matter, the sooner you decide the better.

Then what have you done in Kashmir after taking over the Government? You took the action of sending a Governor against the wishes of the political parties there which were in power, against the wishes of 76 MLAs. In a place which was so much in turmoil. where we wanted political process to take place you committed this first mistake. I do not know under whose influence and for what purpose this action was taken. It is wholly against the interest of India as such that you sent the Governor in the teeth of opposition from all the political parties and social groups there. The result was that the Government resigned. The gentleman going there dissolved the Assembly as a counter-blast and the result was that whatever little politiprocess had to take place came to an end. The reason given is, since the political parties have become irrelevant, I have dissolved the Assembly. Well, you know hardly in 38 constituency halkas/upheaval was there and just for that you should not have dissolved the Assembly. You should have allowed this process to continue. By doing so you have throttled democracy in Kashmir and you have rendered the chance of bettering the conditions in Kashmir far remote. The earlier, therefore, the Assembly is restored, carlier the process is taken up, earlier the atrocities are ended, the better. You know, nobody will come out in the streets when paramilitary force is standing outside. Breaking the curfew they are coming out because they find there is no other way left for them. There are curfews which last for weeks together. You can understand the extent of hardship to the children, to the families, Therefore, under the circumstances I will request the Government, in the name of India, in the name of God, for God's sake do not make mistakes on Kanhmir. For God's sake,

please get together to find a way out. We should act coolely and calmly on Kashmir, we ought not commit, what they say, a genocide. We ought not throw the beople to dogs and wolves. Not gold but only men can make a nation great and strong. Men, who for truth and honour sake can stand fast and suffer long.

Thank you.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Shri Jadhav.

SHRI V. NARAYANASAMY (Pondicherry): Sir, today morning the Government gave an assurance that they will come with a statement on the Nizamuddin incident.

SHRIMATI JAYANTHI NATARAJAN: When is it coming?

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): We will know about it.

SHRI V. NARAYANASAMY: We have to be informed at what time they are coming. At 5.00 we have the budget. On that day also Shri Arif Mohd. Khan went out when we raised the issue of Shri Devi Lal.

SHRIMATI JAYANTHI NATARAJAN: Is it not our right to know what time they are coming with the statement? The Minister is there.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): That is all right. It will be known. (Interruptions). Yes, Mr. Jadhav, you continue. They will be disturbing like this. You please carry on. (Interruptions). Please do not waste the time of the House. There are many speakers. (Interruptions). What they say will not go on record. You please continue. You are not expected to disturb the proceedings of the House.

SHRI V. NARAYANASAMY:*

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^{*} not recorded.

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THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): Sir, the time for seekingclarifications cannot be of the convenience of the hon. Members. Government will have to prepare . . .

SHRI V. NARAYANASAMY: But you gave a statement in the House.

SHRIMATI JAYANTHI NA-TARAJAN: We only want to know the time at which it will be made. Besides, it is at the convenience of the House and not of the Minister.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): The statement will be made today. (Interruptions).

SHRIMATI JAYANTHI NA-TARAJAN: You cannot rule it out, Sir.

SHRI V. NARAYANASAMY: As Vice-Chairman, you are to protect the rights of the Members. The Government has to make a statement.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): But you must have patience. If you do not have patience, what can Ĭ do ?

SHRI ARIF MOHD. KHAN: I do not know what is the reason to be so greatly agitated. When a statement has been made that the statement on Nizamuddin will be made today itself....

SHRIMATI JAYANTHI NA-TARAJAN: We only want to know at what time it will be made.

SHRI V. NARAYANASAMY: If they are not in a position to say, let them say that they do not know.

SHRI ARIF MOHD. KHAN: It will be during the time when

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the House is sitting, it cannot be beyond that.

SHRI V. NARAYANASAMY: You cannot presume things.

SHRI ARIF MOHD. KHAN: It is not a question of presuming. This has been said that it will be made today. It means, any time during the sitting of the House.

SHRI V. NARAYANASAMY: This is all hypothetical.

SHRI ARIF MOHD. KHAN: It is not hypothetical at all. I do not know what is hypothetical about

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): They have to gather the material and then come before the House. You must have patience.

SHRIMATI JAYANTHI NA-TARAJAN: There is nothing unparliamentary in what we are saying.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): There is nothing unparliamentary, but you are disturbing the proceedings of the House.

SHRIMATI JAYANTHI NA-TARAJAN: Every time a Congress Member says something, you rule it out. Even yesterday you did the same thing.

THE VICE—CHAIRM AN VIJAYA MOHAN (DR. G. REDDY): 1 am not ruling anything out. You cannot go on disturbing the proceedings. It is not fair.

SHRIMATI **JAYANTHI** NATARAJAN: We only wanted to know at what time the Home Minister is going to make statement. If you are not ruling us out, then it is all right and I sit down.

श्री विठठ (राव माध्यराव जाधव (महाराष्ट्र) : उपसभाष्यक्ष महोदंय, राष्ट्र-पति के अभिभाषण पर प्रस्तुत धन्यवाद बस्ताव पर मैं अपने विधार व्यक्त करने के लिए खड़ा हुआ हूं। वह पहली बार है पिछले 10 साल में जब केन्द्र में राष्ट्रीय मोर्च की सरकार ग्राई है। लोक सभा के लिपे चर्नाव हुए ग्रीर विधानसभाग्रों के बुनाव के बाद यह सरकार सत्ता में ्बाई है । किन्द्रीय मंत्रिमंडल में चार र्जिमध्य दलों के लीग मंत्री हैं। इसमें ' जनता दल, कांग्रेस (एस०), तेलग देशम. **डी** एम के के संबंध्य हैं। जनता दल नी स्ट्रेंच ती मूझे माल्म है मगर कांग्रेस (एस॰) का शायद एक ही सदस्य है भीर तेलग देशम के कितने हैं भीर ही एम के मार्टी की तो कोई स्ट्रेंग्य महीं है नेकिन उस दल का भी एक मंत्री है। इस सरकार के चार मुंह हैं और दो टॉर्गें हैं। दो दिन पहले इसका जो हार्ट था देवी लाल जी बहु बन्द पड़ा हुग्रा था। उनको हायले सेज ·देना पड़ा ग्रीर डायसे सेज देने के बाद , हार्ट ने कार्य करना शरू किया है सीर सरकार फ़िर जिन्दा हो गई है। इस हिन्द्रस्तान, के इतिहास में ऐसी बहुत कम षड़ियां माई हैं। 1977 में जनता पार्टी की सरकार थी। उस वक्त उनकी काफ़ी मेजोरिटी वी । मुझे याद है उस वक्त हमारे ंदेश के राष्ट्रीय नेता भीर महाराष्ट्र के मसीहा स्वर्गीय यशवन्तराव चव्हाण ने कहा था कि इस विचित्र बालक का जन्म जैल सें हमा घौर उसके बाद यह सत्ता में भाये। बहुत 'बड़े पैमाने पर इनकी स्ट्रेंग्थ थी भौर ढाई साल में वह सरकार टूट गई। अभी 105 साल का कांग्रेस का इतिहास है वह कांग्रेस भाज विपक्ष में बैठी है लेकिन यह राष्ट्रीय मोर्चे की सरकार को सत्ता में सिर्फ़ 105 दिन ही बीते हैं। यह बालक जिसका बड़ी विचिन्न प्रवस्था में जन्म हुन्ना, उसके नेता भारत के प्रधानमंत्री श्री विश्वनाय प्रताप सिंह जो दो तीन साल पहले हमारे साथ थे। शायद ग्रारिफ़ मोहम्मद खान साहब को भी माल्म होगा जब संजय गांधी स्वर्गवास हये थे तब यह इंदिरा गांधी जी के पास गये थे। उन्होंने वहां यह कहा था कि यशोदा मैया मैं आपका कृष्ण मांगने आया हूं। राजीव जी को राजनीति में काने वाले जो लोग वे उनमें से वे भी एक थे। मगर चार

साल के बाद ऐसा क्या हुन्ना मुझे पता चला कि कृष्ण को कंस बनकर वे मारोंगे । लोगों को गमदाह किया गया। ठीक है वह भी जोंगों का अधिकार है । स्था करना है स्था नहीं यह उनका अधिकार है क्वोंकि बेसिक राइट्स हर इंसान को है कि वह कैसे चने, राजनीति कीसे करे, यह वही जामता है। मगर एक बात मुझे समझ में नहीं प्राची है कि इस सरकार के उप प्रधान मंत्री भी लाल जी ने कहा या, अगर मेरी सरकार, मेरी पार्टी सत्ता में बायी तो दिन में सारे भारत के किसानों कर्जा माफ कर देंगे। मब कितने दिन हो गरे हैं? सी दिन तो हो गरे श्रीरं उसके बाद 7-8 दिन हो गये हैं। 110 दिन हो गये हैं । 10 दिन पले गर्छ, 110 दिन हो गये, अब आप कहते हैं कि बजट में उसके लिये कुछ करेंगे। अभी एक नयी शकल निकली है कि ब्लॉनिंग मिनि-स्टी ब्रीर फ़ाइनेंस मिनिस्टी ब्रांगे वर्लकर किसानों के लिये 50 प्रतिशत का प्रबंध करेंगी। पता नहीं क्या है 110 दिन हो गये हैं। इसका मतलब यह है कि इस बजट में भी 50 प्रतिशंत पैसा किसानों की तरफ जाने वाला तहीं है। यह बिल्कुल सच है। ग्रभी 5 बजे बजट ग्रा जायेगा तो ग्राप •देख लीजियेगा। मैंने तो नहीं वेखा है, और कोई भी नहीं जनता है। मगर वह क्या · हो रहा है । हमने सोगों से बादे कि**ये बे** केकिन वादे निभाने की बात जब प्राची है तो कुछ प्रलग घसर बार्वे की जाती हैं। उपसभाडयका महोदय, एक दक्ता तो सारी बनता 📦 गुभराष्ट्र किया गया है। अपने याद आता है बचपन में मेरे पिताजी ने मुझे एक बात कही बी कि एक गांव में एक · जानवर चराने वाला लड़काँ था, बड़ा नांडो-रियस था। उसके दिल में भाषा कि एक बक़ा गांव के सोगों से मजाक करें। वो भपने जानवर लेकर वह गांव की हद तक ग्या और जोर से चिल्लाया कि शेर ग्रा गया। शेर या गया चिल्लाने के बाद गांव के सारे लोग चले गये लेकिन वहां न शेर बा न कुछ ग्रीर वह लोगों को देखकर हंसने लगा ं कि लोगों को कैसा बेबक्फ़ बनाया । फ़िर इसरी दक्का उसने वही साजिश की तो प्राची लोग गये और धाघे लोग नहीं मा**ये, नवर** बीसरी दक्ता जब सड़ी में शेर मा गया छो

[श्री विठ्ठलराव माधवराव जाधव]
चिल्लाने लगा कि शेर मा गया, शेर मा
गया लेकिन कोई भी नहीं माया भौर शेर
उसे खा गया। इसी तरह से विपक्ष के लोगों
ने लोगों को गलत बातें बताकर शेर माया शेर माया जैसे कहीं राम जन्म भूमि, कहीं बावरी मस्जिद मौर कहीं बोक्रोस मादि सारी बातें कहकर लोगों को गुमराह किया है।

इसी प्रकार से मैं अपने मिल आरिफ़ साहब को याद दिलाना चाहता हूं कि प्रधान मंत्री की ने कहा था अगर मेरी सरकार सत्ता में झा गयी तो आठ दिन के अन्दर हम सब काम आपको दिखायेंगे। वे बड़े पैमाने पर कहते थे, जहां जाते थें वहां सभाओं में कहते थे कि यह बोफ़ोर्स का पैसा किसने खाया, उसका जिम्मेदार कौन है, सारे लोगों को ऐसा कहा गया जैसे कि राजीव गांधी जी ने सारा पैसा खाया है। अभी 110 दिन हो गये हैं, राजीव गांधी को तो नाम नहीं आया और अन्य नाम भी नहीं दिये हैं कि बहु पैसा किसने खाया ...

श्री मानन्य प्रकाम गोतम (उत्तर प्रवेश) : बांटकर खाया है ।

भी विठ्ठलमाई माधवपाव जावव ! बाटकर खाया तो बताइये किसने खाया। हम तो यही कह रहे हैं कि बताइये किसने खाया। एक दफ़ा असन्य बोलेंगे, दो दफ़ा असत्य बोलेंगे, कितनी दफ्ता असत्य बोलेंगे। श्रव ग्राप कुछ कर नहीं सकते हैं। बोफ़ोर्स में जब कांट्रेक्ट किया था तो माननीय विस मंत्री जी उस समय हाजिर थे। मेरे ख्याल से मारिफ़ साहब पहले चले गये थे वे ज्यादा प्रोग्रेसिय हैं। मैं उनकी खिदमत करता हैं क्योंकि उन्होंने अपने जीवन में बहुत कुछ कदम उठाये हैं । मैं पार्टी के लिहाज से बोल महीं पाया था लेकिन बाकी उनके काफ़ी कदम मुझे मंजूर थे। तो द्रापने कहा कि लोगों को गुमराह किया, पैसा खाया है लेकिन अभी तक आपने किसी का नाम नहीं लिया है। जब कांग्रेस वालों ने कई दफ़ा कहा कि ग्राप बोक्नोर्स पर डिसक्शन कीजिये तो भी आप कुछ नहीं कर सके। मैं नहीं समझता माप ज्यादा दिन लोगों को गुमराह कर पायंगे ।

जम्म कश्मीर के बारे में प्राप जानते है, सब जोगों ने बतलाया है। मगर जो मेरी माल्मात है वह यह है कि जम्मू कश्मीर में बड़े पैमाने पर लोग हमारे देश से नाराज हैं। जब सर्वपकीय दल ज्म्म् काश्मीर गया था तो सारे लोगों ने यह कहा कि हम ग्राजादी चाहते हैं। किसकी ग्राजादी चाहते हैं। यह वातावरण क्यों फ़ैंदा हुआ? पहले क्यों नहीं यह बाताबरण था ? पहले क्यों नहीं दंगे फ़साद बढ़े पैमाने पर होते थे ? यह जम्मू काश्मीर की बात है। वहां बात इतनी बढ़ गयी हैं। मैं रूबिया के प्रकरण में नहीं जाना चाहता क्योंकि बहुत से लोगों ने यह उठाया है मगर जम्मू काश्मीर का मसला बहुत गंभीर मसला हो चुका है भीर कांग्रेस से लेकर विपक्ष से लेकर या कांग्रेस भीर सत्ताधारी पार्टी सब जोग इसका हल ढ्ढंना चाहते हैं। धगर एक दफ़ा बातों में कुछ गलती हो गई, तो उन बातों को संभालना बहुत मृश्किल होता है।

द्धापको शायद याद होगा कि लंदन में रिवन्द्र महाते की हत्या हो गई थी जब इन्दिरा गांधी इस देश की प्रधान मंत्री थी। रिवन्द्र न्हाले की हत्या होने के बाद सारे देश में और सारे विश्व में एक ऐसा माहाँ। पैदा हुआ था कि जो प्रो-कश्मीरी; जो आतंकवादी थे उन्होंने हत्या कर दी। इंदिरा गांधी ने कोई बात वगैरह नहीं की। उनका जो नेता एक बूल भट्ट था, उसको फ़ासीं दी गई और यह सारा नाहौन ठंडा हो गया।

पांच ध्रातंकवादियों के लिए एक लडकी का ध्रपहरण करवाया गया, कैसे करवाया गया, कैसे करवाया गया, मैं उसमें नहीं जाना चाहता । ध्रगर यह सरकार चूनौती देती कि यदि लडकी के बाल को भी ध्रका लगा तो पांच लोगों की हम हत्या कर देंग, इससे भी वह हरते थे। मगर इस सरकार ने इतनी हिम्मत नहीं की, इतनी ताकत नहीं थी, इतना डिवीं जन लेने की कैपेसिटी नहीं थी और यह नहीं हुआ।

उपपन्नाधा जी, उसके बाद सरकार कहती है कि वह सेक्यूलर है। यह कैसे सेक्यूलर हो सकती है ? एक तरफ़ भारतीय जनता पक्ष है, खैर मैं कम्यूनिष्ट को तो नान-सेक्यूलर नहीं कहता, अगर

भव कम्युनिस्टों का भी कम्युनिजम तो खत्म होता जा रहा है। पता नहीं कम्बनिस्ट बी० जे० पी० की तरफ कब तक चले जायेंगे, कहा नहीं जा संकता । मगर जब बीठ जेठ पीठ, जो धर्म का सहारा लेकर जातीयबाद पर विश्वास करके उनका प्रथमा कोई सिद्धांत नहीं, स्वार्थ-निहित सिद्धांत है। ग्रगर उसके साथ चला हैं, तो उस सरकार को सेक्यूलर कैसे कहा जा सकता है ? उपसभाष्यक्ष जी, शायद आपको मालूम नहीं होगा कि मेरे प्रदेश में भारतीय जनता पार्टी ... (व्यवधान)

भी प्रशिवनी कुमार (बिहार) ठेकेदार यहीं बैठे हैं और वाकी सथ ... (व्यवधान)

भी विद्वलराव माधवराव जाधव ः ं मैं सुनता हुं, श्राप मेरी बात सुनियें। ...(व्यवधान)

श्री शरिवनी कुमार: श्रगर कोई प्रमाण हो, तो दीनिए। वैसे मत बोलिए। . . . (व्यवधान)ः

भी विद्वलराव माधवराव जाधव । भारत के जनता पक्षा ने शिव सेना एलाएंस किया । शिव सेना के जो प्रमुख हैं, बाल ठाकरे, उन्होंने कहा कि हिन्दुस्तान के मुसलमार पाकिस्तान चले जाये, या कहीं भी चले जायें। हमने कहा कि यहा तो 15 करोड मुसलमान हैं, वह भारत छोड कर कैसे जा सकते हैं। इतना ही नहीं कहा, बाल ठाकरे ने कहा कि हरिजनों का रिजर्वेशन हम खत्म कर देंगे। . . . (व्यवधान)ः

श्री श्रश्यिती जुमार : धापने बाल ठाकरे से कोई समझोता नहीं किया। भाप बाल ठाकरे की मदद से शिव सेना के दो एम० एल० सी० एलायंस करके खाये ।

भी विद्वलराव माधवराव माधव : श्रापकी ताकत क्यों नहीं थी, महराष्ट्र में चून होते। द्वापके दो के ग्रलावा ज्यादा ब्राते नहीं थे, मगर बाल ठामरे ने गए पांच साल से हिन्दू कार्ड खेला, इसिलए श्रापके 42 आये हैं, ग्रापको शायद मालूम नहीं होगा, भौर शिव सैना में 5 भाए हैं, पुरे उसके 93 आये हैं। ती हमने कहा कि 22 प्रतिशत हरिजन भीर 15 करोड मुसलमान, यह जो 22 भीर 15-37 प्रतिशत लोग हैं, कहा जायेंगे !

इतना ही नहीं, यह बाल ठाकरे साहब कितने बुद्धिमान हैं, भायद प्रापको मालुम नहीं होंगा । मैं ग्रापको बताता हूं । उन्होंने सहा कि वम्बई शहर के ग्रंदर हम 40 लाख घर पांच साल में बना देंगे। शायद आपका दिमाग फ़िर गयु होगा । इस गरीब का छोटा घर बनान के लिए दस हजार रुपए लगते हैं। शगर 40 लाख घर बनाने हैं तो 40 करोड़ रुपए लगते हैं भौर महाराष्ट्र की वार्षिक योजना कितनी है ? 2500 करोड रुपए की है। अगर सारी की सारी योजना बम्बई में घर बनाने के लिए उन्होंने खर्च की, तो सीलह साल लगेंगे। बीo जेo पीo का शिव सैना से समझौता था । अब हमारी बी जे जे पी के मिल जा रहे हैं। . . . (व्यवधान)

श्री प्रश्विती कुमार : मैं जा रहा हूं प्रभ⁷ । ... (व्यवधान)

श्री विठठलराच शाधवराव बाधव : बाल ठाकरे ने दूसरी बात यह कही कि हम 27 लाख लोगों को इम्पलायमेट देंगे। श्रारिफ़ साहब तो जानते हैं सातवीं पंच वर्षीय योजना में 8 मिलियन लोगों को हर साल इम्पलायमेंट देने का एक कार्यक्रम था। तो पूरे भारत की योजना चालीस हजार करोड रुपए की थी। तो चालीस हजार करोड रुप्या वह इम्मला-मैन्ट पर खर्च करना चाहते थे। प्रव चालीस हजार करोड रुपए घर बनाने में खर्च करना चाहते हैं। 80 हजार करोड रूपए धकेले महाराष्ट्र में खर्च करना चाहती ये जब कि सारे देश की वार्षिक योजना मेरे ख्याल से 80 हजार करोड़ से अपर नहीं हो सकती है। यह कितनी गलत बात बताते है। फ़िर भी महाराष्ट्र की कांग्रेस पार्टी ने जिस जातिबादी तःकत

[की विक्काराव माजवराव माधव]

चक जिस क्रमीचें ताकत को महाराष्ट्र में चोक्का, नीचे नहीं काने दिया, यह महराष्ट्र की जुमि है।

. ज ग्रापको एक चीज और बता देना चाइता हं कि यह शिव सेना जो है, यह क्याति शिक्षाजी का नाम लेती है और प्राज क्य जिन कोयों ने शिवां जी महाराज को वदताच करते की जितनी कोशिश **एससे शत प्रतिशत कोशिश शिव** सेना 'ने बी है इंगोंकि इस बास ठाकरे को बाब्य नहीं है कि शिवाजी महाराज के बोक्काने का सेनापति मोहम्बद खी था । वह मोहम्भद हाँ नराठी नहीं था; शाजवत नहीं था, बहु में सलमान था। शिकांची **बहा**दाज की जन **ग्रोइंग्जेब** न कैंद्र किया और शिवाजी महाराज को जिससना ना, तो वहां एक भवारी नाम का बाडीमार्च मा जो शिवाजी महाराज की तरह दिखने बाला था वह उनके पलंग पर हो गया । मैं बताना चाहुंगा कि यह बदारी मेरी जाति का या बाल ठाकरे की जाति का नडीं वा । वह ईमामदार ससलमान था। शिवाजी महाराज मसल-मानों के विकास नहीं के। ह्यारे वैरिस्टर अनुस रहमान मंत्री साहब वड गर्व से कहते हैं कि मेरे पूर्वज शिवोनी महाराज की सेना में थे। उन्होंने कहा है और कई दक्ताकहा है। पिक्ताक्ती भी कहा है. पार्टियामेंट और विद्यान सभा में भी कहा 🔹 । महोदय में एक बात भोर कहना नाइता हं बिय सैनिक बंबई में क्या करते 🖁 ? यह गरीब भीर भवला भां-बहिनों की इंड्यत भूटते हैं, भरीब व्यापरियों से पैसा बसुस करते हैं। उनको शिवाजी महाराज का माम कैने का अधिकार नहीं है। बहोदय, एक बार जब कल्यान में लडाई 🕊 की तो उस समय कल्याण के सुबेदार. की बहुंएक बहुत ही सुन्दर स्त्री थी। वराठा क्रोज ने कहा महाराज हम प्रापको एक तोहका देना चाहते हैं । उन्होंने सोचा कि जिवाजी महाराज उससे जादी करेंने । महाराज ने उस स्त्री को देखा और कहा कि मनर मेरी मां ऐसी सुन्दर होती तो मैं विश्वतना सुन्दर पैदा होता । ऐसा भिवाजी महाराज का महिला था। एसी उसकी नीति की घोर इनकी नीति मां बहिनों के परें जिंदाना है। महोचय, महाराष्ट्र में बंगेफ़साब हुए घोर बी के पि ने जनके साम एलाइंस किया, इसलिए उन्हें 42 सदस्य मिले। यह लानत की बात है। मैं नाजपेयी साहब को बड़ी अच्छी तरह पहचानता हूं। प्राडवाणी जी मेरे बड़े अच्छी तरह पहचानता हूं। प्राडवाणी जी मेरे बड़े अच्छी मिल हैं? वाजपेयी जी के कहा, मैं उसे पालियामेंट में कहना नहीं चाहता, विकान हमारी बो ज जा प्राडवा, विकान हमारी बो ज जा विकास महीं वालती की होगी। इस तरह जब हम उनकी करता की होगी। इस तरह जा हम उनकी करता हो हो सकती। विकाम प्राडवा की जिल्ला होगी। से सकती। हम तरही हो सकती।

उपाध्यक महोक्यः शिवाकी सहाराज में
17 में शतक में भारत की आधावी का
अन्दोलन बुरू किया था और महात्मा गांधी ने उस सपने को पूरा किया।
महात्मा गांधी का हत्यारा एक आर कर्मक एस० का था। इस आर ० एस० एस० में
से बी जे विशे पित हुई और आर ० एस० एस० एस० प्राप्त प्राप्त वाला जो महात्मा गांधी का
हत्यारा नहीं, वह कक्षणीत विद्याजी
महरात का हत्यारा था।

دی.

SHRI ASHWANI KUMAR:
Sir, let the record be straight. According to the three Commissions there was no RSS man. The three Commissions were appointed by his previous Government and they have put the record straight. If RSS man was the culprit, then, why was he released? I want to know this question? Allegations without foundation should not be debated and I would require thim to put the record straight. Unnecessary allegations should be expunged from the record.

भी विद्वलराव माधवराव जावव : श्राद मेरी बात सुनियं . . . (स्वताव) . . .

SHRI ASHWANI KUMAR: None has said he was an RSS man. If you go on speaking like this, it

is up to the Chair to decide [whatyou have to say. You can say anything. It is for the Chair to decide.

भी विद्रलराव माधवराव माधव: नायूराम गौड़से महाराष्ट्र के बे, ये सावरकर साहब के निकट के थे। बाबा साहेक हेगड़ेवार भारकएसकएसक के थे। उनके भी शिष्य में। यह में दावे से भी साबित कर सकता हूं, मनर में उसमें जाना महीं चाहता हुँ . . (व्यवधान) . . .

शी प्रश्विनी क्ष्मार: मेरा धापसे निबंदन होगा कि भाप उसे साबित कर वें कि वह अगर०एस०एस० का अगदमी

भी विद्वलराव माधवराव पाधव : मैं आपको पूरा लिखकर भेज द्ंगा।

SHRI SYED SIBTEY RAZI (Uttar Pradesh): Sir, this is not the court, he should...(Interruptions)....

भी बिद्धसराव माजवराव पावव : उदाध्यक्ष महोदय; दूसरे इन्होंने जन्मभूमि बाबरो मस्जिद विवाद उठाया। ं हुनारे महाराष्ट्र के एक बहुत बड़े पंडित न्त्री सदमण शास्त्री हैं जिन्हें गांधी जी ने न्यपने पुत्र के विवाह में पूरोहित की दृष्टि से बुलाया था । एक दफ्त उन्होंने बहाबा कि भगवान का, ईश्वर या प्रत्लाह का • कोई जन्म नहीं होता, न उसका मरण होता है। न भगवान का जन्म होता है न रहीन का जेन्म होता है। लोग · भगवान के नाम पर विवाद खड़ा करते हैं कि यहां जन्म हुन्ना वा, यहां ग्रस्लाह का जन्म हुप्रांथी। यह बात गलत है। इत तरह नोगों को गुप्तराह किगा गया है। उशाहरका महोदय, राष्ट्रश्ति जी के भाषण में मृद्दा नंबर-15 में कहा गया है कि 1989-90 ब्रायिक दृष्टि से मुक्किल साल रहा है, मगर राष्ट्रीय सभाचार पत्न में छना है--The national GDP has grown up by 10.8 per cent.

यह बाया है पेपर में और शापके सर्वे में । श्रव जैसा कि ब्रापके प्रधानमंत्री जी ने नहा coffers The मगर आपके इकोनामिक सर्वे की रिपोर्ट मेरे पास है, उसमें कहा नवा हैmention in the There is no Economic Survey of the empty coffers. Even deficit expected will be much more than the expected Rs. 7337 grores.

सर, यह सारी मलस बातें हैं। मैं उस मृद्दे पर बाद में प्राक्तंगा । प्रव मृद्दा नंबर 17 देखिए, इसमें कहा गया हैof ries is procurement The million tonnes. Foodgrafas stocks in the central pool have been augmented and now stand at 11.67 million tonnes compared to 8,34 million tonnes at this time last year.

सर, हमारा जो एस्ट्रीमेट या एग्रीकल्बर प्रोडक्शन का, लास्ट ईंगर 165 मिलियन टन का था, 170 मिलियन टन हो गया । उस वक्त का जो लक्ष्य वा वड 175 मिलियनटन का है। मुझे ऐसा लगता है कि माननीय मंत्री जी इसे मंजूर करेंचे भीर 98 मिलियन टन खरीफ़ का प्रोडन्सन था, यह प्रोडक्शन हुद्रा है, ऐसा इको-नोमिक सर्वे में लिखा है। अब जो रवी का है, मगर उसके साथ-साथ इकोनोमिक सर्वे में लिखा है 173 मिलियन के ऊपर नहीं आएगा । अनर खरीफ़ का टारनेट रिच हुमा है तो रबी का रिच होने में क्या प्रापत्ति है, मैं नहीं समझता । मानसून शच्छा या, वर्षा ग्रच्छी यी ग्रीर जो हमारे पास आंकड़े रहें हैं, उसमे स्पष्ट है राइस का प्रोक्योरमेंट सास्ट-ईयर से ज्यादा गया है, सुरगन हो या क्यास हो, उसको प्रोक्योरमेंट हास्ट इंयर से ज्यादा हो चुका है, ब्राइलसीड का लास्ट-ईयर से ज्यादा हो चुका है । क्या यही द्वापका रवैया है कि चूंकि कांग्रेसी सरकार रता

[श्री विठ्ठतराव माधवराव जाधव] में थो, इपलिए उसका जो टारगेट रहा, व' पूरा नहीं हुआ। । इस तरह की बात गमत बात है। जो बात सही है, उसकी अभि मंजूर की जिए।

उपाडम्**स** महोदय; सन् 1980 में क्षड ग्रेन्स का प्रोडक्शन इस देश में 120 मिलियन टन था । उसके बाद जब जनता पार्टी ने राज छोड़ा, इंदिरा जी पावर में ब्राई ग्रीर राजीव जी पावर में रहेतो उस वक्त से श्रभी तक, राजीव जी के सत्ता में बने रहने तक फ़ुडग्रेन्स का प्रोडक्शन 172 मिलियन टन हुन्ना है। यह जो एचीवमेंट है, उपलब्ध है, कांग्रेस-सरकार की उपलब्धि है, कांग्रेस सरकार की दूरदृष्टि से है । इस दृष्टि से मैं कहना चाहता हूं मेरे माननीय मिल्रों से, कि एक्सपोर्ट में, एक्सपोर्ट व इस्पोर्ट एण्ड बलें स प्राफ़ पेमेण्ट जो है, यह गंभीर ब्रताते हैं, ऐसी कोई बात नहीं है, गंभीर थोड़ो है, बैिकन इकोनोमिक्स सर्वे में क्या लिखा है, पढ़कर सुनाता हं, माननीय मंत्री जी भी यहां मौजूद हैं, इसमें लिखा है :---

External Payments: "Despite this significant growth of external debt, the Economic Survey says, India's position versus other developing countries continues to be satisfactory.

India's external debt ratio of exports of goods and services is estimated by the World Bank to be about 263 per cent in 1988 in comparison with about 311 respect of severely indebted middle income countries and above 488 per cent, in case of severely indebted low income [countries."

तो भारत के बारे में वर्ल्ड बैंक ने भी भन्छी रिपोर्ट दी है। भ्रागे दिया

The composition of India's total external debt is also relatively 1988. Short term favourable in debt accounted for about 7 per cent of India's total external debt

against about 11 per cent in case of severely indebted middle income countries and about 10 per cent in severely indebted low income countries."

उपाइयाक्ष महोदयः भगर यहां स्या कहा जा रहा है? प्रचार ऐसा किया जा रहा है कि भारत का दीवाला निकल गया है, हमारा बेलेन्स झाफ़ वेमेन्ट का ' यह जो है, खत्म हो गमा है, कुछ नहीं लग रहा है। यह कहते वक्त शायद आप इतना सोचते कि भारत की जो केडिबिल्टो दुनियां के संदर रही है साज तक, उस पर क्या शसर पहेगा । श्राप श्राज तक एक भी उदाहरण बता दीजिए मुझे, कि हमारे पेमेन्ट की कोई इन्स्टालमेंट रोकी गई हो, चाहें वर्ल्ड बैंक की हो या इंटरनेशनल मोनेटरी फ़ण्ड की हो, भाप कोई भी मुझे दिखाइए । मेरा कहना है कि भ्रापको जो करना है, वह द्राप की जिए, मगर हमने कुछ नहीं किया, यह मत कहिए । भारत एक सामर्थ्यशाली देश बना है। अब कोई नेता या कोई भ्रादमी शत-प्रतिशत भगवान श्रीकृष्ण का अवतार तो नहीं होता, प्रभु रामचन्द्र अवतार तो नहीं होता, मर्यादा प्रवोत्तम तो नहीं है, भगवान श्रीकृष्ण जी जैसा राजनीतिक भी नहीं है, गलती होती है। श्रापको एक बात तो मंजूर करनी पडेगी कि पिछले पांच साल में हमारे देश की निरंतर श्रायिक प्रगति होती रही है । यह म्रापका 10.4 जीवडीवपीव बढ़ा है, यह श्रापका 3 लाख 28 हजार जीवडीवपीव हुमा ' है भौर 1980-81 का प्राइस मेप देखें तो एक लाख श्रष्ट्रयासी हजार करोड़ नेशनल जीवडीवपीव हमा है जब कि 1980 में हमारा बहुत कम या । कान्टीन्यू इस बढ़ोस्तरी हुई है और इसी का कारण है कि देश आगे बड़ा है। यह वात में मानता हं कि जो शौधींगिकरण होना था वह शहरों में केन्टित रहा; देहातों तक नहीं गया, ग्रामों तक नहीं गया ।

में हमारे भाननीय मंत्री महोदय से यह विनती करना चाहता हूं कि उन्होंने यह एक बहुत प्रच्छी घोषणा की है, मैंने

हुमेशा इसका स्वागत किया है उसके बारे में भ्राल इण्डिया रेडियो पर भी मैंने बाहा कि 10 हजार तक जो कर्जा माफ करने की बात है, उसकी मैं पूरी तरह से सराहना करता हूं। मगर किस-किस को माफ करेंगे, यह जरा बताइए? 10 हजार तक जिन गरीबों ने प्रयने कर्ज वापिस दिए हैं बैंकों को, उसका क्या करेंगे, भ्राप मुझे बताइये? 10 हजार तक जिनका कर्जा है, पहले आपने ही कहा था कि 14 या 15 हजार करोड़ रुपए होंने, अभी मंत्री कह रहे हैं कि 2 हजार 5 सी करोड़ रूपए का प्रबंध किया जाएगा, तो उसका क्या करने जा रहे हैं ? भारत के किसानों का 15 हजार करोड़ रुपए का कर्जा है ग्रीर भारत में जो इंडस्ट्री में काम करने वाले लोग हैं उनका 93 हजार करोड़ रुपए का कजा है, उस पर न मेरी सरकार ने हाथ लगाया है, न भ्रापकी सरकार हाथ लगाएगी । किसानों का 15 हजार करोड़ रूपए का कर्जा तो कोई बात है ही नहीं, धगर पिन्लक सैक्टर के लासीज देखिए पीछे तो 10, 15 हजार करीड़ रुपए के लासिज हो सकते हैं । षड़े-बड़े उद्योगपति, बड़े-बड़े व्यापारी, पैर्त बाले, काला धन इक्टठा करने वाले, इनको खींजिए, हम भापके साथ हैं, मैं तो भ्रापके साथ हूं उसके बारे में, मगर झब किसानों का कर्जा माफ करना है तो मेरे बजट में इतना डेफिसिट हो जाएगा, उतना हो जाएगा, यह बात कहना गूलत है।

में एक बात और कहना चाहता हूं, उपसभाष्यक्ष महोदय, आपके माध्यम से । मेंने यूनाइटेड स्टेट्स आफ अमेरिका का बजट देखा है । हमारा 80 हजार करोड़ का जो बजट होता है, उतना 80 हजार करोड़ का उनका डेफिसिट होता है । In a country which is implementing several developmental programmes, several plans, deficit is bound to be there. इसमें कोई दो रायें नहीं हो सकतीं । हजारे महाराष्ट्र में खीरो बजट शुरू किया, जब चन्हान साहब मुख्य मंती बे,

सारे लोग उनके खिलाफ हो गए। खोरो बजट से उन्होंने महाराष्ट्र की अबंनीति को एक डिसिप्लिन देने की कोशिश की, मगर उससे क्या हुआ कि हम इम्मलीमेंट कर नही सके, लोग हमारे खिलाफ हो गए। यह जीरो बजट की बात छोड़ दीजिए, दिमाग में से निकाल दीजिए। आप देखिए कि लोग काम कैसे करें।

प्रभी-प्रभी हमने देखा है एक सर्वे में कि 75 प्रतिशत रिवेन्यू हम ग्रपने सरकारी कर्मचारियों ग्रीर धन्य कर्म-चारियों पर खर्च करते हैं भीर 25 प्रतिशत पैसा नेशनल प्लॉनिंग में लगाते हैं । इस दुनियां में कौन ऐसा देश है जो 75 प्रतिशत पैसा एम्प्लाइज की तनख्वाहों पर खर्च करता है प्रापको याद दिलाता हूं हमारे स्वर्गीय वसंत दादा पाटिल, जो महाराष्ट्र के मुख्य मंत्री बें वे बहुत ग्रन्छे नेता थे, वे ज्यादा, पढ़े-लिखे तो नहीं ये लेकिन इंसान का दिल समझते थे, उन्होंने एक बार कहा था कि महाराष्ट्र के रिवेन्य में से 85 प्रतिशत पैसा सरकारी कर्मचारियों की तनस्वाहीं पर जाता है। जो 100 प्रतिशत पैसा इस देश के किसान, मजदूर, उनके खन-पसीने से इकट्ठा होता है, उसका पैसा 2 प्रतिशत कर्मचारियों की तनक्ष्वाह पर खर्च करने का न मुझे अधिकार है, न आपको अधिकार है। इस पर हमें गंभीरता से सोचना है। उप-सभाष्ट्रयक्ष पहोदय, मैं भ्रापके माध्यम 🔍 कहना चाहता हूं मंत्री महोदय को किय हमें बदलना चाहिए ।

आपने 50 प्रतिशत पैसा किसानों के बारे में खर्च करने की बात की है, वह अच्छी बात है, मगर देहातों में रहती है 75 प्रतिशत पापुलेशन, आप यह कहिए कि 75 प्रतिशत पंसा हम देहातों पर खर्च करेंगे, मगर कहिए तो । अगर आप कहें तो भी उसको खर्च करने में 2-4 साल लग जाएंगे क्योंकि आपके भी दिमाग पर जो ब्यूरोफेंटस बैठे हैं और जो इंडस्ट्रियल लांबी के लोग हैं, वह बहुत आसानी से बाद बंडवते को आग जाने नहीं देंगे, उनकी अंखलाये नहीं अजबूत

[थी जिहुक्रका मध्ययसम् जासक] -है, वह आपकर जाके बिल्ह्स नही आपे देंगे । हमें एक बादा करता है, इरास करना है कि जी किसान, जो मजदूर जो कामनर-जो कारखाने में काम करता है, जो जमीन में, सिटटी में काम करता है, जो हल बताता है, जो अनाव पैदा करतीं है, जी सीड बोता है स्थीर जो बहु धन निकालता है हम सारे ऐस ग्रीर झाराम् कर हो है हमें उसकी खुटद्दी देनी चाहिए, इमको उसको स्टे देना चाहिए । हमारी कोई कोर्द उसको स्टे नहीं बेंगी, लेकिन हिन्दुस्तान की जनता के दिल, के कोर्ट, को .. उसकी स्टे देना बहुत् जिल्ही है ... (समृष् की घटी) और बसी अक्त हम महास्मा गांधी की को सुराना है, भारत का स्वराज्य से स्बद्धान्त्रः बनाते का अपना है, बह इस पूरा अर शकते हैं।

उपस्भाष्ट्रम् महोदग्र, में भपनी बात दो मिन्द में समाप्त कर दूगा। बहोदय, राष्ट्रीय समस्याओं के बारे में मैंने बहुत कुछ कहां है लेकिन हमारे बहाराष्ट्र की भी कुछ समस्यामें हैं। यह विल्कुल सम्बद्ध बात है कि महाराष्ट्र सारे देश में बहुत प्रोग्निव स्टट है। इसी का एक कारण है कि महाराष्ट्र में भाज तक काग्रेस पराभूत नहीं हुई क्योंकि कांग्रेस ने अपने कार्य कमी, पर अमेल किया । में यह कहना चाइता, हूं कि महाराष्ट्र के कुछ प्रोजेक्ट केंद्र सरकार के पास स्वीकृति के लिए पड़े हैं । हमारे मिधा सहिब बैठे हैं, हमारे मारिफ साहब भी बैठे हैं। में बताना चाहता हूं कि उनके पास महाराष्ट्र की कुछ श्रार फैनटरी के प्रोजेक्ड पड़े हैं। महाफुट मे सबसे क्रयावड़ जूगर की पौत्करीक हैं कार, बहा रिकारीक कुला 11-12 अतिशहा होती है। मेरा अस्ति किवेदक है कि काप बरा अन्दर्धि से अस्योक क्रमको तीलयह कराहे. की क्रोक्कि की बिएाक सैने श्री है पूर्व हैं। को इलाइसैविक्क पाक्रिसी क्या उसे दिवा स्ट्राह करहे ज्ञा कि है हिटेक्कों ज्ञान स्विकार, वने जा हो हैं। हैं ब्राइक्क हैं कि इसे शास अत्यो हेनामहिनक स्थानिक काकि इमें अथन्त्र काम होत्स्त्र अस्य एकरहै। हो सङ्ख्यार हो ।

दूसही बाद यह है कि आरिफ साइक एनजीं के मिनिस्टर हैं और उनके पास बबई-हाई क्षेत्र के कुछ पावर प्रोजेक्ट तथा कुछ, इसदे प्रोजेक्ट कुछ महीम से आठ महीने से एक टेक्ल से दूसरों देखा पर जा रहा है ! इस प्रोसेस को खत्म कीजिए और जल्दी से जल्दी उसकी क्लियरेस दीजिए एक दूसरी बात यह है कि महादाएट में बंबई बहुत बड़ा शहर है, उनकी फूडमन की जल्दत होती है, वासलेद की जल्दत होती है, वासलेद की जल्दत होती है। वह सारी जो महाराएट की मांगे हैं उनको जल्दी पूरा कीजिए।

धव मैं मराठवाड़ा की बात पर धरतह हुं । उपसभाव्यका महोदय, श्राप शायक जानते होंगे, प्राप ग्रीर हम हैदंसवाद स्टेट के मेंबर थे। मराठकांका को कि महाराष्ट्र का कुल वन वर्ड एरिया है उसमें 50 किलोम्ट्रैटर बैकवर्ड रीजन हैं। हमने महाराष्ट्र सरकार से बार-बार इस बात की प्रपील की है कि कुछ स्टेट हाइवेज की नेशनल हाइवेज में क्यांतरित किया जावे जैसे - रत्नागिरि-कोल्हाप्र-शोलापुर, शोलापुर-प्रोरंत्रावाय-जलनीय मार्दि ऐसे दो -चार स्टेट हाइमेज हैं, उनको नेशनल हाइमेज में स्पातिरतः करने के लिये हमने प्रापस विनदी की है और धाज भी इस सदन के माध्यक से विनती करता हूँ कि के जो इकनोमिक बी बैकवर्ड एरियाज हैं उनके अन्दर जितने भी नेशनुक हाइब्रेज के प्रोजेन्ट हैं, जनको पुरा किया जाये।

एक बात ब्रोर इहकर में अपनी बात सभाप्त करनी चाहता हूं और वह यह है कि बम्बई हाई जीत पर बाधारित एकईएक क्रिटिसंस्वर्ध एकांट हमने मराके बास्ककारी पातिका एक के ब्रिटिट मंबार बास्ककारी पातिका एक के ब्रिटिट मंबार बास्ककारी पातिका एक के ब्रिटिट मंबार बास्ककारी पातिका हमें ब्रिटिट के ब्रिटिट मंबर कोशिया करते हैं हैं विक्त हमें प्रभी तर्क वह प्योट नहीं दिया प्रभी है जिसके सिवें हम पहें में कोशियां कर बहे ने समाध्यकार कर के स्वार्थ नैसः निसनीकं है ह मोहुन्छसका दिनास कैसे अस्ता है वह भी एक समस्या है। वो में इस्त सदन के नेप्या हो बनती कि कर्म भारत सरकार ह से कि व्हासीक स्कार ह से कि व्हासीक क्षेत्र कि वह स्वीति कि विकास के से कि वह सम्बद्धित है। माजा कि कि कि कि बम्बाई-हाई जिस्का पर्देश माजास्ति कि विकास कर हो। से विकास के सिकार के से कि वह से क

भारतरहुनी ग्रह भी कहना नाहता हैं कि असार नीग्र को ग्रहा कैठे हैं, ये अस्टि कांग्रेस के लोग हैं कोई 1985 - में • नरे, काँड्रे 1980 में गये, काँड्रे 1977: में गरे – इस्त्र, से ज्ञार गरे हैं, यह बात. में जानता हूं बेकिन वे सभी कांग्रेस के धनुषायी हैं। बोगों के लिये कार्य करते की बात हमारे दिल में है भीक राजीवं जी ने नोगों के लिये बहुत, काय किया है । राजीव जी, जो हमाहे भतपूर्व प्रधानसंत्री, हैं और कांग्रेस पार्वी के नेता है, जनके प्रति भाग देख कोड़ भावता छोड़ दीज़िये । वह एक ऐसे रहनुसा है इस देश के जिन्होंने कई इस्ता, अपनी जान सत्ये में हालकर इस देश की एकता की रका की हैं। इंदिरा जी वे इसे देश के लिये अपना अलिदात दिया या भीड़ इस देश की आजादी की रक्षा के लिये उन्होंने भगते खून दका हर कतरा बहाया या मगर दुर्भीग्य से मिभाषण में कहीं राष्ट्रपति जी के भी इंदिकार जीक काश्माय महीं भाषा । शायकीः राष्ट्रक्षित हके जारे में क्या कहूं है यहां पर में व्यक्तिभी बाद-दिशाला चाहसक हं कि * 1977 में इंदिश ज़ाइडिएकी कोए जनताः पार्की ने इतहाः त्रिटिसाइर्ज कियान या तं किए अगरः वहत्रकाषकः पर विकार् वो : कक्कीड:: से ह सेकरं क्रन्याकुमारी जेका े एक लेलब्दै लाइसः जनः जायेगीन। तो स्थाक्तिकः साइव ह भीका उनकीर तरफाओं आकेई, है विस्तास्त्र ह प्रताहर सिंहः जीनी उनकी मिकिकिल्हानें थे धीराइसिनये में कहकान चाह्यामहा विश्वानको भूता प्रेल्ब्री निवस्तिक देश: को जिल्हें क्षुवन्ति हो है है वहीं गांबीक जी ने न कहा, अबहीर अजवाहर शाल शिहरू जी के महा अहीं इंदिश कांग्री जी ने वहां है। उनमहरू सपन्ना 🕊 भापको 💬 सापेका 🚁 रना है 🛊 तोः प्रार्फ्को :**प्रश्**री अतीकि वचननीः होगी।प्र श्रीमन् मेरे मिलं भी जि. पी, " वालों को श्राहण स्वाना है। व इसलिक मुलक मुलक महाने हैं। व इसलिक मुलक महाने स्वान हैं। विकार मेरा निकेद हैं। कि स्वान हैं। कि स्वान हैं। कि स्वान हैं। कि स्वान हैं। विकार मेरा निकेद हैं। कि स्वान हैं। विकार में न कोई मिल हैं। व कार्य हैं। व कार्य

वीशा विश्वनी कुमार : भाननीयः।
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एकः राजनीतिः व चर्चाह वी, हस्तिके। वे
उसकी स्वार्धितः संदेश वी, हस्तिके। वे
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श्रीमण, श्रां हुक राष्ट्रपति के श्रीमण वर्ण पर उनके धन्यवाद अस्तां पर सिमामित हो रहे हैं । इम राष्ट्रपति को बन्यवाद है हैं और 'जो उन्होंने देश के सामने प्रमुख 'समस्याओं को रखा है, उन बर्ग अपने विचार अकट करते हैं। महोंच्ये राष्ट्रपति जी ने देश के सामने जिन्हें अमुख 'समस्याओं को रखा है उन सब अमुख 'समस्याओं को रखा है उन सब के ' समस्याओं को रखा है उन सब के ' समस्याओं को रखा है उन सब के ' समस्याओं है जनकी जोर सदम अमुख अवस्ति समस्याओं है जनकी जोर सदम का जा स्थान हो है।

शोष्ट्रक जब-भारत को प्रवन्तकात है। जो एन पहला करेंक भारत है को कि र 500 के में जाका जिल्ला का का वह का नहीं के गर्याका । हमारे के भारत के वह का नहीं के भारत पालिका कि नहीं के नहीं के का का का रहिए में जाकर के के मान का की का का का रहिए के के अवहर के का मान का की का कि का बक्क श्रीक भारत है की समाम का रहिए बक्क श्रीक भारत है की समाम र ति का वी अस्विनी कुमार

अवय नहीं जाता है। लेकिन शेष भारत ची बच गया उसका रूप संसार मे क्या है ? श्रीमन् भारत की भावना बदलती नहीं है। भारत को भावना एक सांस्कृ-जो हमेशा देशं मे भावना है सर्वेन्यापी रही है। वह यह है कि जो इस धरती से प्यार करता है, जो इस बरती में जन्मा है, जो इस देश से प्यार करता है वह भारतीय है। यह कल्पना, यह भावना सदा से रहती धाई है। हमारे यहां कहा गया है कि भगवान एक है । उसके पास पहुंचने के रास्ते जितने भी हों। जो जिस रास्ते को सप्ताता है उसको उस रास्ते पर चलने का पूर्ण अधिकार है। लेकिन इसरों को दूसरे रास्ते पर जाने का पूर्ण प्रधिकार है। एक दूसरे जो जाने की पूर्ण सहू-बियत है। यह हमारी परम्परा है परन्तु दुर्भाग्य से यह भारत की परम्परा है, विश्व की परम्परा नहीं है। विश्व के इतिहास मे धर्म के नाम पर कुसेंड हुये हैं, लड़ाइगां हुई हैं। मैं उसकी चर्ची नहीं करता, लेकिन भारत की भूमि भ्रलग नहीं है। जब हमारे देश का विभाजन हुमा तो वह क्यों हुआ ? इसलिये कि भंगेओं की नोति थी कि हिन्दू भीर मुसल्मान अलग अलग हैं। लेकिन क्या वास्तव मे ऐसा या? क्या उन्होंने जैसा समझा था, हमारे नेतृत्व ने परिस्थितिवश उसको स्वोकार किया तो क्या 8 करोड़ मुसलपान इस देश मे रह गये होते? कोई कारण नहीं था। भारत ने इस भावना को स्वोकार नहीं किया ग्रीर भारत ने भ्रपने संविधान में कहा कि यह सर्वधर्म समभाव का देश है। यहां की जी मूलतः भावना है वह भावना सर्व-बाही नहीं है, सारी दुनियां में नहीं है। हमारे पड़ोस में पाकिस्तान और बंगला देश हैं। जो हिन्दू वहां रह गये थे उन को ज्ञाना पड़ा और ग्राज वहां देखने के लिये भी हैं या नहीं या उनकी क्या स्थिति है, उसका वर्णन नहीं किया जा सकता है। यही विशाजन का परिणाम षां भीरं देश का विभाजन करके देश को सह लुहान कर दिया। सब स्वाधीन राजा थे, उनको पूर्ण स्वतंत्रता था कि जो वाहो सो करो। पाकिस्तान के साब

जाओं याः हिन्दुस्तान के साथ। संब राजाओं ने सरदार पटेल के इनीशियेटिव पर भारत मे मिलना स्वीकार किया। श्चिकांश राज्य जहां जहां चाहते थे भोगोलिक वृष्टि से। चले गये। तीन राज्यों की समस्या खड़ी ही गई इस देश के प्रश्रद ग्रीर वह राज्य थे जहां कि जनसंख्या और मतावलंबियों से वहां के राजाओं का मत भिन्न था। जहां एकमत बे, वहां मिल गये लेकिन जहां मतावलंबी भिन्न थे वहां समस्या खड़ो हुई, हैदराबाद में खड़ी हुई और ब्रापको धनुभव है कि रजाकारों ने क्या किया ग्रीर ग्रन्त में पुलिस एक्शन लेना पड़ा। जुनागढ़ में वही समस्या खड़ी हुई। जुनागढ़ की बही समस्या थी, नवाव साहब चले गये हो गयी। कश्मीर में समस्या समाप्त भी वही समस्या है ? कश्मीर पर तो **पाकिस्ता**नी सेना ने द्वात्रमण किया। द्राज बड़ा स्पष्ट है कि वह ग्राक्रमण पाकिस्तानी सेना का था। उनको सहायता वाले भी लोक हमारे थे। किस तरह से श्रीनगर बचा, यह एक इतिहास की घटना है। उसके बाद शेख ग्रन्दुल्ला वहां के प्रधानमंत्री हुये अलग संविधान के तहत, जो बाद में बदलकर मुख्यमंत्री हरी । हमने उनको ग्रपने साथ रखने के लिये सब सुविद्यायें प्रदान की कि द्रामी हमारे साथ रहो।

आज में एक प्रश्न पूछना चाहती हूं। जो मैं प्रश्न अपने से पूछता हूं भ्रापके माध्यम से सदन के माननीय सदस्यों से पूछना चाइता हूं। हमने कश्मीर के लिये भारत ने क्या नहीं किया और प्राज भी वहां अलगाववाद की भावना क्यों है? कश्मीर एक नहीं, भौगोलिक दिष्टि से उसके तीन भाग हैं। श्रीनगर की वैली है, जम्मू है ,लहाख है भीर योगायोग से यह विचित्र परिणाम है कि एक जगह मसल-मानों का बहुमत है, एक जगह बोड़ों का बहुमत है भीर एक जगह हिन्सुमों का बहुमत है। तीनों प्रकार की सलग-धगल समस्यायें हैं । 1947-48 के बाद से वहां जो भी राज्य शासन ग्राय, नेशनल कांक्रेंस का द्याया, कांग्रेस का सासन भाषा । यह दो शासन हमेशा रहे हैं। हमारे प्रति भगर कहा जाय कि जनसंघ के या बी.जे.पी. के एक-दो-चार मेम्बर या दस मेम्बर कभी जम्मू से जीत गये जीत गये या कभी नहीं जीते। परन्तु हमारा कोई बड़ा प्रभाव नहीं रहा है । क्या वस्तु-स्थिति थी, में छाएके सामने बहुत बोड़े जन्दों में वर्णन करना चाहता है । जिस समय विभाजन हुद्रा उपाध्यक महोदय, कश्मीर की वैली के ग्रन्दर डेढ़ लाख हिन्दुमी की ग्राबादी **बी, जो 1948 से लेकर 1990 तक** साढ़े चार लाख होनी चाहिये थी। मैं पिछले साल फरवरी में वहां गया था। उस घटना पर भी में जाऊंगा । उस समय साद चार लीख के बजाय वह साठ हुजार बी । यह चार लाख कहां गये? बहु मैं प्रथन पूछना चाहता हूं इस सदन माध्यम से, झापके माध्यम से, इस देश की जनता के माध्यम से कि वह चार लाख कहा चले गये। Systematically the population was squeezed out.

सरकारी नौकरियों में उनको जगह नहीं मिलेगी, स्कूल-कालिजों में उनको जगह नहीं मिलेगी, झाबंटन में नहीं मिलेगी सरकार की कोई सुविधा उनको प्राप्त नहीं है । ग्रपने जानमाल की सुरक्षा के लिये, इंडजत के लिये उनमें से कुछ जम्मू श्राय तो कुछ वहां से बाहर चले गये भीर आज वहां स्थिति यह हो गयी है कि जो परिवार वहां बने हैं, पिछले दो महोने के ग्रन्दर म्यारह हजार से ज्यादा परिवार वहां से आ चुके हैं, क्यों भा रहे हैं? न उन्की जानमाल सुरक्षित है, न उनकी बहु-बेटियां सुरक्षित हैं। ग्राज तक का जो शासन या यह 110 दिन की सरकार के कारनामों के कपर मैं कोई चर्चा नहीं करता । उन्होंने जो 42 साल की विरासत प्राप्त की उसके ऊपर वे 110 दिन उन्होंने जो काम किया वह ग्रलग बात है। 42 साल जिनका शासन रहा है क्या किया उन्होंने ? में एक प्रश्न पूछना चाहता हुं। जो उनकी विरासत है, जिसका पाप भ्राज भोगना पड़ रहा है, रुबिया का जो काण्ड हमा उपाध्यक्ष महोदय, मैं उसको देखता हूं कि वह ऐसा क्यों हुन्ना, जिसने कश्मीर की समस्या को भारत के सोते

हुये नागरिकों के झागे झाग के झागे ठण्डे पानी का एक घड़ा फोड़कर जगाया, देखों कश्मीर की यह समस्या है। नहीं तो भारत के सारे राजनेता, यहां से वहां तक बैठे हुवे मेरे पल्कार बन्धु सोग्रे हुवे हैं उनको कोई समझ में नहीं झा रहा था कि कश्मीर में क्या समस्या हो रही है।

सहाख में क्या हुआ कश्मीर वैजी के साब-साब । लहाख के शन्दर हवलपर्नेट मे इकोनोमिवस मे उनका डिस्किमिनेशन किया गया पिछले कुछ वर्षी के झन्दर । स्वतन्त्र भारत है, यदि कोई बौद्ध सहकी किसी म्सलमान लड़के से प्यार करती है, शाबी हो गयी तो मुसलमान हो जाती है। अवर कहीं रलटा हो गया । किसी मुसलयान लड़की ने बौद्ध लड़के के साथ छात्री की तो केन्द्र से लेकर प्रदेश का सारा शासन उसके खिलाफ खड़ा हो जाता था, जब तक वह स्वीकार नहीं करता या, उसके लिये जीना मुहाल कर दिया जाता था। नौकरियों मे स्थान नहीं मिल पाता या, बुकानों मे नहीं भिलता था । लहाबा वर्ल्ड मैप के उत्पर टूरिज्य में द्वाया तो कश्मीर से एक विशेष प्रकार के लोगों को सुविषा देकर बसाना गुरू किया गया। लहास के लोगों ने सोचा कि यह हमारे कपर पोपुलेशन एग्नेसन है। यह लड़ाई ग्राजकल दुनिया की विचित्र हो गयी है पोपूलेणन स्ववीज एन्ड पीपूलेशन एग्रेसवः यह दो प्रकार की नयी लड़ाई शुरू हो गयी है। झाज लहाख के लिये कितनी बाद पिछली सरकार ने, कांग्रेस सरकार ने; इन्दिरा गांधी ने जबाहरज्ञाल नेहरू ने कुशक बकुला से कहा कि हम शापको शंह्युल्ड ट्राईब्स का स्टेटस देंगे । क्यों नहीं दिया, मैं पूछना चाहता हूं ? मै 110 दिन की सरकार से नहीं पूछना चाहता । 42 साल के सरकारी लोगों से पूछना चाहता हूं कि उन्होंने क्या किया ? उन्होंने

विरासत में क्या किया ! झाश्वा-3 00 म.м. सन दिये, झनशन हुझा, प्रदर्शन हुए।

पिछले साल जून में जो वहां झांदोलन हुमा तों दो महीने तक एक भी सरहारी धिष्ठकारी धाफिस में नहीं गया । बहुत देर बाद बातचीत शुरू हुई। मुझे दुमान्य के [श्री प्रस्विनी कुमार]

कार करना भड़ता है कि के साथ, कारख के इन्टरवेशन से बेख के साथ, कारख अवहरता के साथ को समझौता किया नया उस पर भी अभी तक पान नहीं किया गया । इसाय का विषय है कि आज महाख की जनता, वहां के बौद्ध, तड़प रहे हैं, हमारा सेन्ट्रल इन्टरवेशन क्या किया कुछ नहीं पता है। सहाख क्या किया के सार्तमाता के मिस्सिक का सर्वेषेट्र किया है। सिंबल कियर हैं जिसकी वर्षों हम बिब करते हैं। यसकी बार की किया कही हो किया में हिन्दुओं को वहीं से निकाला मिना।

ें बंदम्-बंदमीर^{ें} में बिया ॄहें लितें है ? भेरता विचित्र स्थिति हैं हमारे च्याम के बंदर देशारा 370 की लेकरे हमकी पता बिह्नी क्यी-क्या नहीं जीती है । मैं इसेलिए किरो '370 पर हो साता हूं। प्रेडिस्तान के साब हुए बंध सार देश के नागरिक कि । जिस्सू कश्मीर में जो बस गर्य भाग 'बी '60' हैं जार' से 'ज्यादा 'बहा पर्किस्तान के चाकर बसे हुए लोगे हैं जो दिल्सीन कुरतों के बाद मी कुछ तो आज भारत के बागरिक तो है परन्तु कश्मीर के मीगरिक मिहीं है । मैं पुछनीं बोहतों हैं आपके मिछाम के सरकार से, कल उस संस्कार से पुछता वा की व इस सरकार से पूछता है कि इसको निदान बारा 370 कि विलय नहीं है । 370 बिरा के श्विषये में राज्यं समें बेतिहन में हिंगारे एक कविती संबंदर्थ ने जो बहा है उसे में कोट करना चिहता है मेरे बेरम वित्र मीर्जा इंगोर्द केंगे ने कहा जी राज्य सभा बेलेटिन में छपि है:

्रश्चनताः सङ्क्षाङ्गाहरीः हेः कि कश्मीर हिन्दु-्स्तान-से धसम हो आए।"

ं जनका यह कहना है कि चारा अगत श्राज हिंदानेय कम्यक्षणहीं हैं। मैनिस्क्रीक स्था और संज्या सभा की डिवेट न्वही है भिस समय पर्वित निहरू ने, लेख उर्व्हिन 370 बारा स्कार्यस्पेशल स्टेटर्स दिया था, स्यह जिवार्क दिया या कि महे एक ऐसी क्षीरा है जो हम वे रहे हैं सिकिन की लानाएं में मह समाप्त कर दो जायेगी । मही कहने में कोई संकोचा नहीं हैं कि हेगारे मिल्ली को हमारे से मसमेद रखने का अखिकार है। राजनीति में ज्यानको अपना हक रखने ेका स्विधिकार है। जम्मू कश्मीर में **ंदेश**के प्रमेखें अभगाववाद की भावना है 📭 भ्राप ेश्से 🗠 हेटार्ये ाहटायें खेकिन लंबे तक हिसे नहीं हिटायेंगे एकात्मता पूरी मही होगी। 370की धारा ^{ए कोर} अपिने केंग्रेमीर में रिखा है है जिजीरम में किरवन की मिनेटेड स्टेट होने की करिय ऐसा किया है। मैरी सोच है कि कश्मीर में 370 बारा मुख्यिस के कारण दी गयी भीर मिथीरफ में विश्वन के कारण दी र्गयी अग्रज प्रगर पंजाब के सिख यह कहते हैं कि जनके यहा भी भारा 370 बागू की आए तो स्था बुरा है। भाज पुजाब के संबर ग्रनगरियाद की भावना नित्र रही है । इसके भीदर शारा 370 जसकी जुड़ है हिमने नारा लगाया है— हिन्दू मुस्लिम, सिंख, ईसाई भीपम में हैं सोई-धाई । भ्रंगर युसलमानी की प्रिविलेज है, सिजीरम में किस्तन को प्रवित्त है तो सरवारों को स्पी नहीं प्रिक्तिए है। में ब्रापके माध्यम से संरक्षार से कहना शाहता है कि इस पर बहुस की जाए। इस पूर सोचा आए दिनोरा आए। संगर संस्कार को लगता है कि मेरा मत सुगर सुरकार का लगता हु कि मरा मत जीवत है तो इस पर आने दिया थाए। हर एक को सपना सत रखने के सुविकार के सनसार में यह निवेदन करना बाहता है वहाँ की यह स्थिति है। जैम्सू-क्सीर की स्थिति का बर्णन करते हुए में यह कहना बाहता है कि बायद फरवरी, 1986 की बात है यदि में बेसती पर है तो मेरे बिस बुधार देने, बहा पर

⁶54 मेन्दिरों को तोड़ा गया **या । पांव** के घंदर हिन्दू जनता रहती है उन पर श्राक्रमण हुन्ना । मने वहां जाकर तीन दिन ्रुक कर देखा, सुना प्रीर पूछा 📑 जब इमने पूछा कि ग्रायक साम कोई हादसा हुआ है तो एक ने भी यह नहीं कहा कि हमारे साथ हादसा हुआ है। जब हुमने पूछा कि कोई बलात्कार हुआ तो लोग कहते ये ग्रीर हाथ जोड़ते ये कि यह मत पूछिए । घटना का वर्णन करते हुए वहः बताते ये क्रि: यह∷ने सः वर है । इस घर में 25 प्राणी रहते हैं । पुरुष, महिलाएं, बच्चे सब रहते हैं । इस 25 - प्राणियों के मकात के सदर 500 गुहे, र् (सि)मेंट् न बदमाश भीर किमिनल ंगवे। सीर पांच घटे तक गाली गंतीच करतः रहे तो उस व्यक्ति की क्यों स्थित क्ष्महोगी, यह मैं सदस्यों की कल्पना पर े ओड़ दता हूं। उस कलाना के तो मेरी मानिष्कता सिहर जाती है। पांच घंटे - तक किसी व्यक्ति को मां-बहिस की गाली दी जाय तो उसका क्या परिचास हो सकता है? यह न तो रेप होगा, न हत्या होगी, मेरे अनुसार वह मानसिक बालस्कार होगा, मार्निसिन हैत्या होनी, वह बी दिक बलात्कार होगा, बीढिक हत्या होगी, वह ं आत्मिक विलास्कार होगा, आत्मिक हत्या होगी । उसका प्रिंगम यह हो रहा है कि वे ग्रंपने को सेकेन्ड रेट सिटोजन समझ रहे हैं और वहां से निकलकर भाग रहे है । उनके मकानों पर नौटिस लगा दिये जाते हैं कि अमुक अमुक के साथ आपकी ं बेटी का ग्रीमुकः तहरीके की बिकाह पढ़ा ं जाएंगा । तुम अपना मकान खाली कर दो और अमुख को हैण्ड सोवर कर दो भीर इन रजिस्ट्री के कागजों पर दस्तखत े कर दो भीर अब दस्तबत कर दोगे तो जाने के लिए तुम्हें बाच-दश हजार रुपये 🦈 भी दे दिये जाएंगे । इस तरह की चट्टनायें बहां पर हो रही हैं। इसके लिए सरकार कर रही है, यह में सरकार से ः पूछना चाहता है । स्रकार मे क्रुष्ठ कदम उठाये हैं, उनको मैं स्वागत करता हूं। बहां पर पहले नेशनल कांफ्रेंस घीर कांग्रेस ं की सरकार थीं । इद बाज ए कोलीजन गवनेमेंट प्राफ राजीव गांधी एक फारूब ब्रब्दुत्सा । 42 साल तक ये लोग पाप करते रहे। उनके जमाने में तो खुली पूट

वी । मैं किसी पर दोशा छेपण, जहीं कर ्राहा है, जो वास्तविक स्थिति है, वह बता रहा है । मार्ज प्रश्न यह है कि वैसी को कैसे बचाया जो सकता है ! अस्टिशक को यूनियन टेरिटरी को स्टेटर देकर स्कार विस्तार प्राप्त करके उनको देश की मुख्य ें बारी के सोम जोड़ा जो सकता है।

िजम्मू में पोंचुलियन अग्रेयन हो रहा हैं पोकिस्तान से आकर जीमें बहा बस ्रहें हैं, बेली के लोग भी बस रहे हैं। देसको रोकर्न के लिए सरकार क्या कर रही है; यह में जीनना चाहता है।

में ने बागरिकता का भी सेवाल किया है । पंजाब से आये हुए और नार्थ इंस्ट के भागे हुए हिन्दू मूल के निर्मारको को सिटी जमिल नहीं दो जाती है। विकिन मने अपनी आखों से देखा है, किस्ट में ेंदबा है, को बिहार से भीर उत्तर केंद्र से गुए हुए जींग है वे 10-15 साल से वहीं पर बैठे हुए हैं और उनको केंग्सीर की नागरिकता दी गई है। वे कासीर के नागरिक बने हुए हैं। उन्होंने अबहा पर ज्मीन खरीदी है, जायदादी खरीदी है। में बाहता हूं कि सरकार इसकी इंग्वायरी करें । आज हम कहते हैं कि काश्मीर में पाकिस्तान उठा मटक कर रहा है । पाकिस्तान के तो बहु पर पंछित में आक्रमण किया था, सदैव करता परिना काश्मीर के लोग हमारे साथ हैं। श्री इशांद्रवेग जी ने कहा कि केशिमीर के हैं और मैं^ग भी लोग भारत के साय जानता हुं कि वे पाकिस्तान के साथ नहीं जाना चाहते हैं, भारत में ही रहना चाहते हैं। सेकिन प्राच वे भारत में रहना चाहते हैं या नहीं, इस पर प्रश्नचिहन लग गया है। यह एक राष्ट्रीय प्रका बन नया है। ब्राज सभी दर्जों के लीगों को वहां से जाकर सरकार ने इस समस्या का हल खोजन की कोशिश की है, में इसका स्वागत करता हु । आज स्थिति यह है कि काम्मीर से जो हिन्दू मा रहे हैं जनके बारे में टाइम्स आफ़ इंडिया जो छपा है उसको मैं पढ़ देता हू--

[बी प्रश्विनी कुमार]

"In Kashmir we are looked upon as Hindus, a symbol of Indian presence. Here we are Kashmiris." भाज उनकी स्थिति यह हो गई है कि वे न तो काश्मीर मे रहने लायक रह नवे हैं और न ही हिन्दुस्तान में उनको कोई पूछता है। मैं धापके माध्यम से सरकार से यह निवेदन करना चाहता हूं कि जो हिन्दू काश्मीर से भारहे हैं उनको मयप्ति सुविधार्ये दी जायें, उनको मुद्रावजा दिया जोये भीर वे लोग जो छोड़कर भाये हैं उनके बदले में उन्हें जमीन **दी जाय, उसका मुद्राव**जा दिया जाय ग्रीर भगर वे जम्मू में बसना चाहते हैं तो उनको वहां बसाया जाय । में यह भी कहना चाहता हूं कि जो पोपुलेशन एग्रशन हो रहा है, बंगलादेश से तो यह पहले से ही भार में हो चुका है, आसाम में हो रहा है, बिहार के एक पोरशन में हो रहा है, सक्षान परगना ने हो रहा है, पू.णया जिले मे हो रहा है, राजमहल जिले में हो रहा है, इसको कोई देखना चाहता है तो भाप पूर्वी दिल्ली की एक दो दिस्तियों में चले जाइये, पिछले ¹5 सानों से बंगलादेश से आये हुए दो तीन लाख भारमी वहां बस गये हैं। में बसाने पर एतराज नहीं करता हं, लेकिन यह जो पोपुलेशन एग्रेशन का डिजाइन है; पोपुलेशन स्ववीज है, इसके ऊपर कृपया **ग्राप ध्यान दीजिये । दूसरा, श्र**भी चुनाव हुए हैं। चुनाव में इस बार भयंकर **भ्रष्टाचार धोर हिसा हुई है,** जिसमें हमारा राज्य बिहार सर्वीपरि है, यह मुझ्ने तकलीफ़ के साथ कहना पड़ रहा है। परन्तु इसकी उड़ मे क्या है यह मैं जानना चाहता हूं। उपस्भाष्यक्ष महोदय, भ्राज वहां पर यह हो गया है कि च्नाव यदि जीतना हों तो, 1980 में जब टिकट दिये जा रहे ये तो दल विशेष की ग्रोरसेयह पृछा जाता रहा था कि ग्रापके पास कितना पैसा है, श्रापके पास कितनी कितनो मनल पावर है। ग्राज एक के बाद एक क्रिमिनल चुनाव जीतकर ग्रा रहे हैं। पार्टियों को इन ऋिमनलल्म को टिकट देना एक बाहाता हा रही है। इसको में अपूर्व नहीं करता हैं। पर/त यह पद्धति वर्षी से

चली धारही है। इस र.मार भी चर्चा हुई कि क्रिमिनल्स को टिकट दिवे सके हैं। परन्तु मैं पूछना चाहता हुं उपस्था-ध्यका महोदय, शापके माध्यम स मैं भूपने मिन्नों से प्छना चाहता हुं पिछले 40. वर्षी मे बिहार में उन्हीं की सरकार रही है। वहां ५र कई मंत्रिमंडल बने हैं। मंत्रिमंडल बदलना यह एक राजनीतिक प्रक्रिया है मैं इसकी आलोचना नहीं करता ।

एक माननीय सदस्य : शव नया कर हैं बिहार में ?

भी प्रश्विमी कुमार : में भ्रापसे यह पूछना चाहरा हुं कि भापने जो मंत्रिमं**डल**ा बनाये उनमें भापके दल के भौर जो निर्दे 🗝 लीय चुनाव जीतकर ग्राये, जो डेब्लेयडे कि.निल थे, शार्फ़ीस वाले थे, ऐसे कितना लोगों को श्रापने मंत्री बनाया ? मैं इनक गिनती नहीं करूंगा, नाम नहीं लंगा लेकिन आप अपने गिरेबान में सोचकर देखि है कि ऐसे कितने मंत्री थे।... (व्यवधान) ...

भी पवन कुमार बौसल (पंजाब): यशवन्त सिन्हा जी ने एक बार इंटरब्यु: में कहा था कि चोरी करना कोई खास इल्जाम नहीं है । भापको मालूम नहीं है इस बात का ? भाप उसको एक्सेप्टकर रहे हैं भीर क्या भापको मालुम नहीं है कि मेहम में क्या हुआ।.... (स्वरधान)

श्री प्रशिवनी क्रुमार: मैं विचार करने के लिये कह रहा हूं, ग्रारोप नहीं लगा रहा हूं।

श्री पदन कुशार बांसल : ग्रापने पूछा है तो जवाब दे रहे हैं। यक्षवंत सिन्हा ने इंटरव्यू में कहा था कि इससे क्या प्रख पडता है ?

श्री अश्विनी कुमार: आप भी सहमत

भी पवन कुमार बीसल : हम सहमत नहीं हैं।...(व्यवधान)...हूं श्राप किस तरफ़ जार है हैं यह मैं आपको बता रहा है।

श्री श्रीस्की हुमार : मैं बताना चाहता हूं कि मैं पोलिटिक्स में मसल पावर का विरोधी हूं शौर मैं स्पष्ट रूप से कहना चाहता हूं कि हमारी पार्टो राजनीति को स्वच्छ करना चाहती है शौर इसमें से किमिनल शौर मनी पावर को निकालना चाहती है। मैं श्रापसे निवेदन करना चाहता हूं कि (अथवान) . . . हूं उनसभ व्यक्ष यह जो शाज समस्या खड़ी है

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY)
Please don't interrupt him.

श्री पदन हुमार वांसल: जवाब देना हमारा फ़र्ज बन जाता है।

बी परिवर्णी कुमार: मैं भागे जो कह रहा हूं वह सुन लोजिंगे। यह भाज दल विशेष की भजबूरी हो गई है और इसके लिंगे भापको इलेक्ट्रोल रिफ़ामं करना पड़ेगा। भाज जो इलेक्शन सिस्टम है... (व्यवद्यान) ... मैं तीन सुझाव यहां पर रखना चाहुंगा। I am not yielding. You please hear me. (Interruptions)

मैं यहां पर तीन सुद्धाव रखना चाहुंगा । यह जो प्राबलम है यह सब पार्टियों के अंदर है। हमारे ऊपर भी दबाव श्राता है कि क्रिमिनल्स को टिकट दीजिये। मैं नहीं कहता हूं कि हमारे यहां दबाव नहीं पड़ता । जो यह इलेक्शन सिस्टम है इसके ग्रंदर धाज जो ब्लैकमनो है.... (ब्यव-क्रान)....जो कालाधन है, राजीव जी ने सत्ता में ग्राने पर कंपनी डोनेशन फ़िए से चालू किया, उसका हमने भी स्वागत किया। ब्राज सारा धन जो राजनीति में खर्च। होता है उसमें 99.9 इन ब्लैंक मनी। इस ब्लैकमनी के श्राधार पर हमारे एम. एल.ए., हमारे एम.पी. चुनकर श्राते हैं। मंत्री और प्रधान मंत्री जी भी शायद उसी ब्लैकमनी के श्राधार पर चुनाव जीत कर प्राते हैं। यह ब्लंकमनी किसके ास है । यह ब्लॅकमनी इंडस्ट्रिशलिस्ट के पास है, स्मगलर्स के पास है अगर उसके ब्राधार

पर भाप चुनाव जीतकर भाते हैं तो स पर भाप कैसे मंजुब लगायेंगे, इसको कैसे रोकेंगे, ब्लैकमनी जनरेशन को कैसे रोकेंगे। इसके मंदर ब्लैकश्नी को रोकने के लिथे हमें स्ट्रेट फीडिंग पर विचार करने की भावश्यकता है।

उपसभाडाक महोदय, हमने बिहार के अंदर पिछले दिनों अनुभव किया है कि हुरः कांस्टिट्येंडी के ग्रंदर नास्ट वाइज एक धड़ाबन जाता है। उसके ग्रंदर जो उस कास्ट के पोलिटीशियन होते हैं, जो उस कास्ट हे **अफसर्स** होते हैं, जो उस कास्ट के किमिनल्स होते हैं, जो उस कास्ट के स्मगलर्स होते हैं ग्रीर जो उस कास्ट के प्रोफ़ेसर और रहुईटस हो जाते हैं, वे एक तरफ़ हो जाते हैं और इस प्रकार से र माज के ग्रंदर एक विचित्र विभाजन हो जाता है भयंकर कास्टिप्स का साहोल पैदा हो जाता है। जो दूसरी कास्ट का ब्यक्ति चनका ५ छने 30 साल से मिक्र रहता है चुनाव के समय वे एंक दूसरे पर विश्वास नहीं करते हैं। इसिलिंगे मेरा सुज्ञाव है ग्रोर यह सुझाव पहले भी बी.जे.पी. की ग्रोर से रखा गया है कि सिगल मेंबर कांस्टिट्येंसी को र.**म**.प्त कर दिया जाय ग्रौर मल्टो मेंबर लिस्ट सिस्टम पर समी दलों के लोग खड़े हों। जो कास्ट का उन्माद चलता है जिसके ग्रन्दर कास्ट रायट्स होते हैं। मैं भ्रापसे निवंदन करना चाहता हूं एक भिनट डाइवर्शन चाहगा (ब्यदधान) मैं लिस्ट सिस्टम का समर्थक हूं। जो मैं पोजिटिय बात कह रहा हूं; भ्राप जरा ध्यान दीजिये । लिस्ट सिस्टम के ग्रन्दर हर पार्टी के ग्रन्दर हर कास्ट के लोग ग्नाएंगे। इस बार जो हुन्ना है, उसमें थोड़ा सा भ्रन्तर इतना ही है कि. बिहार मे 223 कांस्टीट्रयेंसीज में 185 मे रिपोल हुन्ना है। यह रिपोल भी नहीं होता अगर केन्द्र में द्सरी सरकार नहीं होती। ग्रगर केन्द्र मे बिहार की सरकार के अनुसार सरकार होती तो ऐसा नहीं होता । उस समय बिहार के मुख्य मंत्री हमारे माननीय सदस्य जो इस सदन के हैं उनका स्रोर चुनाव भायोग का बराबर झगड़ा चला कि ट्रांसफर करो, मत क**रो**; पोस्टिंग करो यान करो। उन्होंने अफसरौ [श्री प्रश्विनी कुमार]

को जाति के नाम पर बाट दिया । इसका एक उदाहरण में प्रापके सामने रखना चाहता हूं । उत्तर बिहार में हमारे रेल मंत्री जी का चुनाव क्षेत्र है जो इसका ज्वलंत उदाहरण है । इसकी इन्क्वायरी होनी चाहिये । मैं चाहूंगा कि बिहार के अन्दर इन्क्वायरी करो ।

श्री सुरे हजीत तिह सहतुर्वालिया: इलेक्सन समीशन बिहार के मुख्य मंत्री को तो लिख सकता है; सहन के बारे में प्रधानमंत्री को क्यों नहीं लिखता। यहा पर एक वर्तनान मुख्य मंत्री के बारे में क्यों नहीं लिखता?

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): No interruptions please.

SHRI ANAND SHARMA: He is not interrupting. He is trying to elicit his views.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY):
Do not interrupt.

SHRI ANAND SHARMA: There is no need to get agitated.

्रवसम्बद्धाः (डा. जी. विवयसोहन रहेडी): प्राप उनको खत्म करने दीजिये।

्रे **की प्रस्तिनीः कुमार**ः श्रापका समय जन-रहा है ।

श्री ग्रामण्ड सर्मा महम के बारे में भ्रापके जो विचार हैं उनको रिकार्ड में भ्रापके

भी विश्वनी कुमार में रिकार्ड में किह जुका हूं। उन्छामाध्यस महोदय, मुख्यकरपुर बिहार के धन्दर को कुछ हुआ है असकी कुम्बागरी हो। (व्यवधान) किहम के इसेम्बन पर इन्बागरी के लिए जिल्लान कमीशन ने जहां है मैं इसका समर्थन करता है। धनर धाप जानना

हीं चाहते हैं । ग्रेंसिबीगत्वा , मैं एक मिनट मे केवल बिहार की समस्या के बारे में आपका व्यान आकर्षित करना चाहता है। दक्षिण बिहार के अन्दर जहां सारी इंडादी है यूरेनियम से लेकर कोल घोर फोरियम से लेकर सारी चीजें पैदा होती हैं, वहां पर पिछले सप्ताह में चार टावर खराब हो जाने के कारण विश्वली का अभाव हो जाने से इंडस्ट्री में **शंध**कार **रहा । मैं**ने भ्रारिफ मोहभ्मद साहब से चर्चा की । वह कहते हैं कि बिजली बोर्डतो बिहार सरकार में अधीन है । इस समस्यों के विषय में मैंने बहुत बार चर्ची की है ध्रुपने 9 साल के सांसदं जीवनं में, मैं पूनः ग्रॉपके माध्यम से इस सदन के सामने यह प्रश्न पूछना चाहता ह कि ग्रगर कीई प्राइवेट करमनी फेल हो जाती है, प्रोपर गुंडज डिलिवर नहीं करती है, लास देती है, कामगारों को पैसा नहीं देती हैं। **जगकोन्द्रा**फ्नों के साथ घोखा करती है, उसको अगर प्राप- नेशन-लाइज कर सकते हैं तो बिजली बीड़ों के प्रन्दर परिवर्तन करने की को ई योजना केन्द्रोय : सुरकार क्या सोचेगी ? क्या यह विजली बोर्ड राज्य सरकारों की सेकेड काऊ बन कर रहेंगे ? राज्य सरकारें कुछ नहीं करना चाहती । मेरे मिल ने कहा कि सरकारो नौकरी की फीज खड़ी ही गई है। सारा धन खींच कर ले जाती है और जनता के पास धन नहीं जाता है। Which have become a liability to the whole of the nation. Government think something about them ? राज्यों में ग्राज बजट का प्रोबलक खड़ा हो गया है। राज्य सरकारों भीर केंग्द्र सरकार के नान प्लान बजट का भौर खर्च का एक उदाहरण देकर में तमाप्त कर देता हूं। मेरे पास यह एक सर्वे रिपोर्ट है, मैं इसकी डिटेल में नहीं जाना भाहता हूं। बिहार में मूंगेर जिला है उसके अन्दर यह सर्व कराया गया कि कितने सरकारी श्रीधकारी, कर्मचारी भीर नीकर हैं। मुझे पढ़ कर बार्श्वर्य हुआ, पता नहीं मेरे मिलों को होगा या नही, म्गेर जिले की लगभग 30 लाख की धाबादी है भीर उसके प्रशासन की व्यवस्था करने के लिए 14 हजार सरकारी नौकर हैं। इनमें ढाई सी क्लास वन, साढ़े सात

की संतास द गीर साहे छ ना हुनार सतास सी भीर कतास फीरा के कर्ष कारी है । उन पर जो व्यय होता है वह उस जिले से प्राप्त होने वालो जाय से ज्यादा है । यह एक र्राष्ट्रीय संग्रेशों है जी पिछले 12 साल से बहुनी जिले जा रही है । से स्वाप्त के बारे में आरकार कोई जिया नीति वंगाए क्याया कि की सिकार कोई जिया नीति वंगाए क्याया कि की सिकार के वारे में आरकार कोई जिया नीति वंगाए क्याया कि की सिकार के मार्च की सिकार के मार्च की सिकार के सिकार

SHRI KAPITSIVERMA (Ottar Pradesh): Mr. Vice-Chairman, Sir, Willows measing any a distance to the President; I am beastrained to oppose the Motion of Thanks.

بلذر

Why P'say this is because of the fact that though this was the Brst Major occasion when the new Gover-Whitenty this National Pront Governfactor could the come out and the Specific socio-economic programmes, sould have anunciated their policies -olderly in relation to various mational problems, unfortunately, ithey have not done so. Three months have gone by. The Assembly elections are salso over. This was the first opportunity for them techave come -out openly and repelt out viheir policies, unmeiated wheir plant of actions in regard to fulfilment of their radical promises made in their plestion, manifestor, But, Lam, sqrry to say that they have not tried to reamen to Erips with any of the castional problems. They have reciely stated the problems and then they have appointed committees. It is enly appointment of opmittees, and ne enunciation of any action, plan. They have not meationed what nectly they are going to do. Therefore, for, me, it is eather a disappointment.

formulation of policies. They have also not spelt out the socio-conomic programmes which they want to

place before the people for the solution of the problems which they themselves have posed. Particularly, they are alient on one very major promise they have been taking ab outpannely, diversion of 50 per cent of the aliecation for the development of the rural areas. They are also silent on the question of smployingent. I am sorry to say that othe President's Address does not make any reference in this regard.

Disa Imparauprised to find the Proceeding Address saying that there is visible improvement in the com-"munal situation. You know what is happening in Bihar, at various places. Only day-before-yesterday, some-Thing happened in Nizamuddin area in Dalhi, I do not want to go into them in great detail because time is viery shorth In fact, after inviting, . accepting and depending room, other -support from fundamentalist forses, the M.F. have no right to talk about secularism. How can you fece comimmalism in such circumstances when byour are dependent on their support to run your Government?

You have bungled thoth in Jammu and Kashmir and in Panjab. In fact, the situation has detaiorated after you came to power. Is the cases of Panish you tried to I give the mestarge to the extremists and raisorby visiting those places that the Congress Government had been cruel to them and that you are going to be soft and inderstanding towards them. You are seeing the result. In fact, the situation has worsened Every day, more of marders are taking lice, wmpteen muclers. Your entire place, uniprocuration Punjabrias effort has gone in win: Punjabrias gone to the inside pages of the newspapers. You bangled likewhell in Jaramus and kishmin also, siln this connection, the real credit goes to Mr. Rajiv Gandhi and the Congress Party for speakighting the deterioration in the conditions there and its gravity. I am glad, the former Prime Winister and the President and raised the istue. Then where

[Shri Kapil Verma]

were certain developments. In fact, we treat it as a national We do not want to politicise it. Our leaders have already offered fullest support on these issues. All Indians of all Political colours must cooperate on this issue because this is a national issue. In fact, we have joined the all-party committee and we will give all support, but for future action we will have to learn from the past experience. The basic mistake was to ignore the fact that it was the National Conference, Shickh Abdullah's family and the Congress—the Home Minister knows it very well, he was President of the J.K. Congress for a number of years—which was the only secular force. All other parties were prou Pakistan or fundamentalist. You created a political void by dissolving the Assembly. When I say 'you', I mean 'the Government'. The Government created a void by getting rid of Faroog Abdullah. You cannot fill that void without political activity. I am glad that you accepted the Congress insistence that political process must be started again. So. not going into great details, I would like to say that without losing any more time let the Government initiate its plan of action. So much time has passed. This is my basic complaint that you talk of promises but never offer any solutions, you never offer any plan of action. You try to get away in the name of compromise, in the name of consensus. You try to get away from the basic problem because you are only interested in sticking to the chair. You have no time to think about national problems. Your entire objective is to sit in the chair and nothing more. That is why you never think of solutions. think of programmes. Your entire policy is nothing but opportunistic. That is why within five minutes you change your position, When the fundamentalists push you, you go to the right and when leftists push you you go to the left. I am sure the time is not far off when people will see through your tricks and

bring you down. It is not necessary for us to do it.

Then, you talk of value-based politics. Meham episode is very recent you know what has happened there and this is your value-based politics. You know in your hearts of hearts what has happened there, but you have no courage to come out with the truth because you do not want to lose your chair. I know the real situation, who is who. The theatricals that are taking place in Delhi may fool some people for some time but not all people for all time.

What has happened in Bihar and you talk of criminalisation of politics? What has happened there? The papers are full of it. Look at the elected persons, I amnot talking of the candidates. people of criminal background have been elected already and how many of them are history sheeters? How much money has been spent? You accuse us of corruption. What are your people doing? Is it valuebased politics?

Coming to radio and television, you say that you are giving autonomy to radio and television, but everybody knows what is hapeverybody knows pening. I am a journalist and every evening I hear the news on radio or see the TV news. There is great distortion. Do you think by giving fifth or sixth place to Rajiv Gandhi in your bulletin you can belittle him? It is absolutely wrong. I am only reminded what the former Information Minister said after the Emergency. We asked them to bend and they crawled. Today they are not crawling. They are just falling flat and trying to distort things. You used the TV-I want to tell this vernment—to better the Congress Assembly face in the elections. I can give you one thousand instances, but I have very little Even during the recent crisis, you have tried to use the TV politically the Congress. may I say, if you give bureaucrats the control of TV and radio, do you think it is going to improve anything? Today also the bureaucrats are controlling them. Then where is the autonomy? How are things going to improve? You are abusing the TV; you are abusing the radio. You are using them for political ends. Is it autonomy? I am saying that there cannot be any autonomy like this. If you read through the Prasar Bharati Bill -I do not know whether my friends on that side have read it, but I have read it clause by clause, word by word and sentence by sentence because this is my subjectthe financial control is hundred per cent in the hands of bureaucrats or the Government. Even after grant of autonomy, the AIR and T.V. will submit the statement of budget before the Government. It is written in the Bill. Radio and approved without the TV cannot change even a permission of the cannot even drop a programme without the permission of the Government. This is your autonomy. In fact, you have infiltrated people of you political views into the TV and radio. Anybody who listens or sees radio or TV knows that it is doing propaganda for fundamentalists every day. Often they are announcing that the meeting of this Committee on that will be held on this day or giving their stand on certain issues. This is what is happening today.

Then what is your foreign policy? When you came to power you tried to send the message across the borders that the Government of India was having a big-brotherly attitude and you are going to cooperate with them, you are going to improve relations with them. And what has happened in Nepal? Your leader tried to say that there was "avoidable harssment of Nepalese people" due to our actions.

That was the sentence used. This is absolutely wrong. You have realised the truth now. It took you a hundred days to realise that the previous Government's attitude was correct. You are back to Without wasting any square one. more time I would say what is basic truth—I was there in Nepal for 3 years as the Hindustan Times correspondent. I know every inch of that place. Never forget the fact that Nepal has been trying to play us against China, with whom we want to improve our relations today. Nepal has been trying to sow misunderstandings between us and China and by playing the Chinese card, they have been trying to distract attention from the real issues. They have imported sophisticated major arms from China. I have been talking about this problem in this House. And they have put them on our borders. Without going into great details, I would say that the activities of the Nepalese, in violation of our Pact of Friendship of 1950, are the real threat to our security because the Chinese today can walk and they do walk unchecked into Uttar Pradesh through that unmanned border, the open border between India and Nepal, while we cannot go even ten Km. within the borders of Tibet and Neval. So, I would demand that the Government of India must, as was happening in the recent past, a lopts a stiff attitude as far as the question of security of India is concerned. I would also say that we must not hedge in on question of human rights. We should openly support the people who are trying to bring democracy to Nepal. We do not want to interfere in their internal affairs, but it is a question of democracy, it is a question of human rights which the world is supporting today. If you have heard it, even the BBC—which is not pro—Indian -reported that 5,000 Nepalese democrats have arrested been in Nepal, though the Government

[Shri Kapil Verma] there says that it is ony 1,000.
Teachers, lawyers students, doctors, etc. all kinds of people—are being arresed every day. There is a midnight knock at their door. The Nepalese King and his coterie have far exceeded what we have been reading had happened in Hungary, China Ruamnia and so many other countries, and they are trying to shut the doors against the winds of change which are sweeping the whole world today, But the winds of change which have brought about changes in Eastern European and even in the Soviet Union will certainly touch Nepal-I have no doubt about it. What the people of Nebal want is real friend-ship with the Indian people, and these artificial barriers, I am sure, will be destroyed one day, and will" will be destroyed one day, and will be destroyed in the real sense of the word when democracy comes to Nepal. So, we cannot remain mute spectators. I don't say that the Government should intervene; I understand, the Government earlies intervene. But the people of India should give their whole-hearted support to Nepalese. When Indians were fighting against Britain, in the House of Commons. Britain, in the House of Commons there were people who were supporting the Indian freedom aghters; there were British citizens who were supporting the Indian freedom movement. So, we should support the Nepalese people in their hour of need.

Secondly, I want, to tell you; that Pakistan has suddenly, a Benazir of Benazir of Bhutto goes to occupied Kashmit and announces her support to the so an people who are lighting for the so are lighting for the so are support to the so are lighting for the so are support to support their cause. She says so miller what the Cost, there is miller who are mi will the more companies on question of plebiscite. It is any open adam mission of what they are doing.

I am glad that our Government

has protested, but now at least we' should open our eyes. And it vine? dicates completely " what?" Rajiten Gandin did labour Pakistan.

You tried to change your foreign policy about Sri Lanka. Even we today's papers say that our troops returning from there feel humiliaded and bitter that the splendid record of their real sacrifices has been forgotten. Some people are trying to minimize it, and the Sri Lankan officials and Ministers are saying that the IPKF was researched ponsible for so many difficulties. Now the Tainils are being killed there. Tamil refugees are coming here.

So, your foreign policy is in complete shambles. It has destroyed everything built over years in regard to foreign policy. You have not been able to solve any national problem and abroad also, in your foreign policy you have committed blunders. have committed Therefore, you must return" to those time-tested policies which were fail down by Jawaharial Nehru and Indira Gandhi and followed by Rajiv Gandhi. So, on foreign policy there has to be agreement; it has to be bipartisan.

With China we want complete agreement, and I am sure that at I. those people who are trying co. divide with on China will be proved wrong, though we will not compromise on certain basics. The Sovie-Union has always supported ust It is our real friend in the world. our greatest friend in the world, our greatest friend in the world. I am quite sure that those people who are expecting the Soviet Union to break it because of Sub-nationalism or some other basis will be disappointed. The Soviet Union will emerge stronger from Mr. Goroattlev's experiments and plane which he is following.

THE VICE CHAIRMAN (D.C. G. VILAYA MOTION REDDY)

SHRI KAPIL VERMA: I will not take more time. I am I will not take more time. I am only mentioning the last thing and that is about my own profession. Though the Government has notified the Wage Board proposals. I am very sorry to tell the Government through you that they have not been implemented except in a handful of papers. Only court orders have been made for certain newspapers which had been to the cort. But they have not been implemented in most papers. So, the real relief has not Come to newsmen. The Government has turned too busy in its own internal so, the real rener has not come to newsmen. The Government has turned too busy in its own intrenal troubles to pay any attention to the Wagage Board implementation to the implementation part of it. The other day I put a question, and the answer, it you have gone through the answer, is that only two States have responded to Governments' instructions. instructions. They have received certain information, but that information also they have not That information is specified. also according to the information given by the propertary new-papers. I demand, Sirve through you that the Working Lournalists.
Act be amended drastically to provide for a penal provision so that the action is immediately taken including imprisonment and the for those who do not implement the Wage Board recommendations because the Wage Board is a statutor) Board, it has been established by law and is mandatory.

Secondly, the Government has received report of experts committee for pension for journalists. But the Government is sitting on it. Probably it has no time to think about it as it has no time to think about it as it has no time to think about it as it has no time to think about it as it has no time to think about it as it has no time to think about national probable in the pension probable as a second pro

As I said Congress, Party is interpreted in giving constitution; co-speciation, to this, Government, in solving the various particular probability of the contract of the cont

lems. We are there to help you in Jammir and Kashmir, in Punish and in all national emergencies, against Pakistan or against any other count try which dares to cast an evil ever on India. But first you make up your mind, first you frame your own plan of action, first you come with your own concrete programme, and we are with you if we approve it. We' have a history lof more than 100 years. We people, the Congress Party will again have 100 years; more of glorious history. There is no doubt about it that we on this side of the House will co-operate with you on natural issues. We are basically interested in solving the national problems. When correct solutions come before us, we will co-operate. Let us all unite to fight. against meliversion and country's enemics. Thank you

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REFIDAY): I have to inform the hon. Members that the Home Minister will make a statement at 4-30 p. m. today, the 19th March, 1990 regarding the incidents which took place in the Nizamuddin area of New Delhi on a the 17th March, 1990.

वा : रत्नाकर पाण्ये (उत्तर प्रवेश) मानतीय समापति जी, पांच वजे से मारत सरकार वज्य प्रस्तुत करते जी उही है । हुई अनुत्रोध्य तरे तिम आपने कि लो निकासुद्रील की ध्रवता पर मंत्री असहोक्या अन्तर्भ की व्यवस्था पर मंत्री असहोक्या अन्तर्भ की व्यवस्था समाप्त स्थापन स्यापन स्थापन स्यापन स्थापन स्थाप

वज्यः इत्या महत्वपूर्णः है कि हम भी वाह्ये कि दर्गक् होर्गः स वैठकर हम हेर्ने । पत्रवहे वारु वहः परमदाः अहः भर तर ह नक्ति। रही के कि सज्यः वे सक्कः वर इतने कहत्वपूर्वारं हिर्म पर मंत्री सहित्याः र टटकेंट के रहे हैं। । इससे साफ जाहिर होता है कि संख्या सहिती है कि कार्यक्ति स्वत्य से वेपस्थिति। इस्टिया है कि कार्यक्ति तहः पूर्वार पाने हो। इसस्या में कार्यक आह्यमा से साव्यक वर्ति के इस्टिया होते है वार्य हैं, है सामा है को इस सहस्था उठामा जाए त SHRI KAMAL MORARKA: (Rajasthan): I agree with Dr. Ratnakar Pandey. I think it will be proper that this Statement is made after the House reassembles and the Finance Minister places the Budget here. After that the Statement can be made.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): I think the House agrees on this. It will be at 6 p.m. after placing the Budget in the House.

PROF. (MRS.) ASIMA CHATTERJEE (Nominated): Mr. Vice-Chairman, Sir, the President's Address has created a mixed feeling. The President's Address has laid emphasis particularly on the future policy to be adopted by the new Government to strengthen the national fabric and to build a better and strong India.

The President's Address is expected to present a review of the achievements of the Government during the previous year i.e. 1988-89 and give a critical analysis of their performance and also to suggest as to what further action should be taken to give a thrust to the country's further development and economic growth. It must be admitted that the achievements which have been mentioned in the President's Address must go to the credit of the previous Government, but this has not been specifically mentioned. The new Government has taken up the administration at the Centre only 100 days back. This period, I believe, is too short to draw definite conclusions about the performance of the present Government. However, the President's Address had indicated the trend and the direction of the future programmes and also priorities. It was promised to the people that the prices of essential commodities will be brought down, but today the common man is facing a serious crises as the prices are going up and it is difficult to control the price hike. This has caused a grave concern particularly when the vincome of the common man is very

low and is not going to increase. Therefore, it is my request to the new Government to consider this matter. However, various positive aspects on the performance of the previous Government have been mentioned in the Railway Budget. If the Seventh Plan outlay is taken into consideration, the total outlay at the beginning of the Plan was Rs. 1,80,000 crores. As against this the achievement was estimated at Rs. 2,22,000 crores. Thereby the performance as 109 per cent. This should be considered as past achievement. In the industrial sector, the growth rate was 9 per cent and in the cultural sector it was more 20 per cent in the year 1988-89. Performance in the capital market is impressive considering the performance of the previous Government.

Regarding unemployment, the problem is every acute. I think this may be solved to a great extent by providing self-employment opportunities.

So for as the Prasar Bharati and Lok Pal Bills are concerned, wise decision is to be taken after meaningful discussions on all aspects in both the Houses.

Regarding Bhopal Gas tragedy, the Government has taken a proper action. It is gratifying to note that the Government has provided an interim relief amounting to Rs. 360 crores. Much has been debated on Kashmir and Punjab problems, foreign policy, particularly with neighbouring countries and also SAARC, the latter providing a valuable institutional framework for promoting regional cooperation.

From the national point of view I would like to speak on science and technology, health and family welfare and education and also on the development of wasteland, about which no mention has been made in the President's Address.

India has reached a stage of scientific excellence that can lead to a technological revolution. Some of the current operating technology missions would be mentioned to indicate the advancement in science and technology in India. First of all, the development of surface-tosurface missile our Scientists, technologists, engineers and technicians indicates a spectacular advancement in technology. The Indian Middle Atmospheric Programme operating since 1982 has made tremendous progress. The first Indian satellite mission (Stross—Aeronomy satellite, the Mesospheric Stratospheric Radar (MST Radar) and also the drinking water mission, I would say, the progress in these areas is really extremely satisfactory. MST radar is the only instrument which has been developed and which can observe all weather conditions and can sample the atmosphere at short time intervals. Thus science and technology for atmospheric science has been developed with great success. Telecommunication revolution made so far would use digital networks with computers as element of the network and as terminal. The first ever indigenously developed high performance computer based on parallel processing architecture popularly known as super computer would place India in a select league of advanced nations and will function from this year. The target supercomputer whose architecture design had already been completed would be outstanding in terms of both hardware and system software in comparison with similary class of machines in the world.

Within India electronics had been growing and improving rapidly in this decade. Electronics output as a part of industrial GDP has tripled from 1.15 per cent in 1980 to 2.9 per cent in 1988 and this progress is indeed commendable compared to the progress made in Europe and other developed countries. tronics played a large part in the modernisation and progress of a country. So far as the electronic industry in India is concerned, it has already grown well over four times in the last half decade of the decade of the century.

Now, coming to oil-seeds technology mission, it has proved successful. The mission has achieved a record production of over 155 lakh tonnes in 1988-89. I must say that it is a record. The oilseeds production in 1989-90 was 178-8 lakh tonnes which was 155 lakh tonnes as compared to the previous year. The production of oil in 1988-89 was 49.50 lakh tonnes. The production of foodgrains has also reached a target of 175 million tonnes. The progress made so far is quite satisfactory. The production of groundnut oil, soyabean, palm oil, sunflower oil, sesame and mustard oil has risen spectacularly.

For effective rural health services and to fulfil the mission "Health for all by 2000 A.D." traditional system of medicine should be encouraged and should be used for giving relief to the common man. There are 5,76,000 villages in India and we know that 80 per cent of the population live in rural India and in order to give relief to the ailing persons in the ffrur 1 areas. it is absolutely necessary to develop ayurvedic and unani drugs and some drugs have already been developed so that these can be made available to the common man.

Primary health care centres, subcentres and community centres in Indian villages should be provided with equipments, life-saving medicines and also competent doctors and well-trained assistants should be posted to serve in rural hospitals. Hygiennic conditions and good sanitation are to be provided and also the transport. In order to control population about which much discussion took place this morning, I think not only the womenfolk but also the menfolk should be educated and let us adopt some new policy with the help of which we would be able to control the population explosion and if necessary, more incentives should be given. Audio visual programmes should be arranged and Audio visual :: also literacy programmes should be 11.11

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[Prof. (Mrs.) Asima Chatterjee] taken up more extensively. Now: so far as education is concerned, I think the whole policy is to be revised. How to improve education. how to cradicate illiteracy? I would like to suggest that book learning has to be partially substituted by practical work, games, craft work, field work and social services and to give training about the environment and in order to nourish students' interests and curosities, emphasis should be laid on work programmes, signece with general education and cultural programmes for developing power of creataivity in children, as suggested by Gandhiji, the Father of the Nation. successful implementation of the future policy, as mentioned in the President's Address, all parties should cooperate, as mentioned by my honrible colleague. Mr. Kapil Verma, and we should work unitedly for the economic growth of the country in order to build a strong India and also we should make

Regarding wasteland development, the Wasteland Development Board has been constituted and it was decided that fodder and fuel-would should be grown. But so far, nothing has been done, and therefore, it is my request to the present Government to formulate some programmes for the development of fodder and fuel-wood in wasteland.

serious effort by providing the com-

mon man with essential commodities

at reasonable prices at least for survival and by providing them job-

opportunities so that they can lead.

a good life.

While concluding, I must say that until and unless we work unitedly, it is impossible to build a better and strong India and also to maintain the national onity and integration. It is my last speech because I am going to retire in May. It would be a pleasure for me if the Government accepts my sug-

gestions and I would be extremely grateful. Thank you.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Dr. Ratnakar Pandey.

SHRI PAWAN KUMAR BAN-SAL: Sir, now we have one hour and within one hour, this matter regarding Nizamuddin incident can be disposed of. Otherwise, we won't be able to take it up. So please ask for Home Minister's statement. (Interruptions).

SHRIMATI JAYANTHI NAT-ARAJAN: We will be very brief.

SHRI PAWAN KUMAR BAN-SAL: We will be brief in our clarifications. I request if, you take it up right now, we will be able to conclude it.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Will the hon. Minister agree?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHA-MMAD SAYEED): Yes Sir,

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Shall we take it up?

4-00 P.M.

STATEMENT BY MINISTER
Re- Police Firing in Njammeddin:
Area of Delhi

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): Copies of the statement have to be circulated.

SHRI PAWAN KUMAR BAN-SAL (Punjab): Let the Minister start.

THE MINISTER OF HOME APPAIRS (SHEEL! MUFT! MOKA MMAD SAYEED): Ste, I wish to apprise....(Interruptions).